

**ORISSA HIGH COURT**

**FILING REPORT AS ON :14/07/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0004771/2020	SIPUN MAHANA @ ASISH VS STATE OF ODISHA	GYANENDRA KU. PARIDA VS	KEONJHAR SADAR /331 /2017 () //
2	BLAPL/0004772/2020	CLINTON DIGAL VS STATE OF ODISHA	R.N. MOHANTY VS	NAYAPALLI P.S. /59 /2020 () //
3	BLAPL/0004773/2020	PARME KHADIA VS STATE OF ODISHA	H.S. MISHRA VS	JHARSUGUDA GRPS /161 /2019 () //
4	BLAPL/0004774/2020	PRASHANTA BHOI VS STATE OF ODISHA	H.S. MISHRA VS	LOISINGHA(BOLANGIR) /338 /2019 () //
5	BLAPL/0004775/2020	SUSANTA PADHAN VS STATE OF ODISHA	H.S. MISHRA VS	TUSRA /238 /2017 () //
6	BLAPL/0004776/2020	ABHIJIT DEHURY VS STATE OF ODISHA	ASIT KUMAR JENA VS	BYREE /42 /2020 () //
7	BLAPL/0004777/2020	MANA @ MANAS MALIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	/54 /2020 () //
8	BLAPL/0004778/2020	UTTAM DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
9	BLAPL/0004779/2020	DURGESH KUMAR GOYAL VS STATE OF ODISHA	ASIT KUMAR JNA VS	MATHILI /92 /2020 () //
10	BLAPL/0004780/2020	NANDA @ BANAMALI DAS VS STATE OF ORISSA	MD. G. MADANI VS	BHANDARIPOKHARI /93 /2020 () //
11	BLAPL/0004781/2020	ALLI @ BABAJI NAIK VS STATE OF ORISSA	SRIKANTA KUMAR NATH VS	RASOL /71 /2020 () //

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12	BLAPL/0004782/2020	PARESH SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /75 /2020 () //
13	BLAPL/0004783/2020	MANOJ DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	HINJILI (ASKA) /279 /2019 () //
14	BLAPL/0004784/2020	AMIT TIWARI VS STATE OF ORISSA	S.S. RAY VS	BARGAON /97 /2019 () //
15	BLAPL/0004785/2020	DANIA MUNDA VS STATE OF ODISHA	B.B. ROUTRAY VS	LAHUNIPADA /88 /2019 () //
16	BLAPL/0004786/2020	SAMUEL DUSURA BARIK VS STATE OF ORISSA	S.S. RAO VS	MACHHKUND /20 /2020 () //
17	BLAPL/0004787/2020	TUKUNA BEHERA VS STATE	DEEPALI MAHAPATRA VS	BADAGADA /2 /2020 () //
18	BLAPL/0004788/2020	K. KAMESWAR REDDY @ DANDU VS STATE OF ODISHA	S.K. BHANJADEO VS	RAMBHA (KHALLIKOTE) /173 /2020 () //
19	BLAPL/0004789/2020	AKSHAYA KUMAR NAYAK VS STATE OF ORISSA	SARBESWAR SAHOO VS	JEYPORE VIGILANCE /12 /2020 () //
20	BLAPL/0004790/2020	NABAKISHORE SAHOO VS STATE OF ORISSA	MANAS CHAND VS	BEGUNIA P.S. /52 /2020 () //
21	BLAPL/0004791/2020	SANKAR @ SANKAR PRASAD HATI VS STATE OF ORISSA	SUBODH KUMAR MOHANTY VS	JUNAGARH /316 /2019 () //
22	BLAPL/0004792/2020	MURALI KISAN VS STATE OF ORISSA	A.K. SAHOO VS	REAMAL /110 /2020 () //
23	BLAPL/0004793/2020	PRASANTA LENKA	BIJAY KUMAR MOHANTY	BANARAPAL /148 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004794/2020	SUBRAT KUMAR SAHOO @ LANDA	RITU RANJAN CHHOTARAY	ATHAMALLIK /55 /2018
		VS	VS	()
		STATE OF ORISSA		//
25	BLAPL/0004795/2020	SK. TONI @ SK. TANNA BABU	KARUNAKAR GAYA	PURUNABAZAR /84 /2020
		VS	VS	()
		STATE OF ORISSA		//
26	BLAPL/0004796/2020	SIMANCHALA PRADHAN	ASHOK DAS	GOPALPUR /121 /2018
		VS	VS	()
		STATE OF ORISSA		//
27	BLAPL/0004797/2020	RAJ KISHORE NAYAK	PRATAP KUMAR MOHANTY	NAYAPALLI P.S. /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004798/2020	SANTOSH NAYAK ALIAS SUSANT	PRATAP KUMAR MOHANTY	NAYAPALLI P.S. /244 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004799/2020	JITENDRA JAMUDA	ARIJEET MISHRA	/110 /2019
		VS	VS	()
		STATE OF ORISSA		//
30	BLAPL/0004800/2020	BABUJI KABAT	DHARMENDRA SETHY	BERHAMPUR /55 /2018
		VS	VS	()
		STATE OF ORISSA		//
31	BLAPL/0004801/2020	SIRIS @ SIRIS CHANDRA KABAT	DHARMENDRA SETHY	BERHAMPUR /55 /2018
		VS	VS	()
		STATE OF ORISSA		//
32	BLAPL/0004802/2020	JADU JENA	AJAYA KUMAR MOHARANA	CHANDAPUR /37 /2020
		VS	VS	()
		STATE OF ORISSA		//
33	BLAPL/0004803/2020	BADLURAM BARMA	MANAS RANJAN PANDA	KUMBHARAPARA /284 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004804/2020	SK. JAENUL ABEDIN	B.N. MOHAPATRA	JAJPUR ROAD /261 /2020
		VS	VS	()

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35	BLAPL/0004805/2020	STATE OF ORISSA BANSIDHAR NATH VS	UNMESH CHANDRA JENA VS	// / /0 ()
36	BLAPL/0004806/2020	STATE OF ORISSA LAXMAN JHANKAR VS	RAJIB LOCHAN PATNAIK VS	// JEYPORE TOWN /163 /2019 ()
37	BLAPL/0004807/2020	STATE OF ORISSA BALESWAR NAYAK VS	RAJIB LOCHAN PATNAIK VS	// JEYPORE TOWN /163 /2019 ()
38	BLAPL/0004808/2020	STATE OF ORISSA SANTOSH NAIK VS	RAJIB LOCHAN PATNAIK VS	// JEYPORE TOWN /148 /2019 ()
39	BLAPL/0004809/2020	STATE OF ORISSA KOKIL BAGH VS	RAJIB LOCHAN PATNAIK VS	// JEYPORE SADAR /144 /2019 ()
40	BLAPL/0004810/2020	STATE OF ORISSA TULARAM TAKRA @ TIKRI VS	B.C. GHADEI VS	// BARGARH /292 /2018 ()
41	BLAPL/0004811/2020	STATE OF ODISHA RAJ @ BABU @ RAJKISHORE MARNDI @ MARANDI VS	SANJOU KUMAR DASH VS	// KEONJHAR TOWN /235 /2019 ()
42	BLAPL/0004812/2020	STATE OF ODISHA SURJYA MANDAL VS	ASIT KUMAR JENA VS	// KALIMELA /60 /2020 ()
43	BLAPL/0004813/2020	STATE OF ORISSA FRANSIS DIGAL @ FRANCHIS DIGAL VS	SANJIT KUMAR SAHOO VS	// MUDANPUR RAMPUR /25 /2015 ()
44	BLAPL/0004814/2020	STATE OF ORISSA USHMAN KHAN @ KANHU VS	PARIKSHIT PANDA VS	// CHAKAPADA PS /18 /2020 ()
45	BLAPL/0004815/2020	STATE OF ORISSA TRINATH JANI VS STATE OF ORISSA	SACHIDANANDA DASH VS	// DASMANTAPUR /121 /2019 () //

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46	BLAPL/0004816/2020	BAIDYANATH NAYAK VS STATE OF ODISHA	B.S. DASPARIDA VS	KHURDA P.S. /203 /2020 () //
47	BLAPL/0004817/2020	DASARATHI TUDU VS STATE OF ODISHA	P.R. CHHATOI VS	MANCHESWAR P.S. /474 /2019 () //
48	BLAPL/0004818/2020	KARNA SARKAR VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	UMERKOTE /151 /2020 () //
49	BLAPL/0004819/2020	BARLI GANESH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHANDILI /44 /2020 () //
50	BLAPL/0004820/2020	BALARAM SWAIN @ CHHOTA VS STATE OF ORISSA	ANJAN KUMAR BISWAL VS	SHERAGADA /32 /2018 () //
51	BLAPL/0004821/2020	DEEPAK MALLIK VS STATE OF ORISSA	ARIJEET MISHRA VS	KUAKHIA /163 /2019 () //
52	BLAPL/0004822/2020	MAMADIPAKA PUROSOTTAM RAO VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHANDILI /44 /2020 () //
53	BLAPL/0004823/2020	GOURILAL GUPTA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /684 /2020 () //
54	BLAPL/0004824/2020	AKASH THAMBA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	/ /0 () //
55	BLAPL/0004825/2020	BIJAYA BEHERA VS STATE OF ORISSA	S.K. BHANJADEO VS	JANKIA P.S. /136 /2020 () //
56	BLAPL/0004826/2020	ANIL @ ABHISEK MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /235 /2015 () //
57	BLAPL/0004827/2020	GHANASHYAM LAYA	HIMANSHU BHUSAN DASH	RAYAGADA TOWN /444 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004828/2020	SAMIR KUMAR NANDA	B.K. NAYAK	PHIRINGIA /43 /2020
		VS	VS	()
		STATE OF ORISSA		//
59	BLAPL/0004829/2020	JOGINDER KUMAR	A.P. BOSE	KOTPAD /194 /2019
		VS	VS	()
		STATE OF ORISSA		//
60	BLAPL/0004830/2020	PRASANTA PRADHAN @ DIC1	SUSANTA KUMAR TIRPATHY	BARAMBA /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004831/2020	RUSHI GARADA	HIMANSHU BHUSAN DASH	RAYAGADA TOWN /227 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	CMP/0000414/2020	GOPABANDHU TARAI	AMIYA KUMAR TARAI	//
		VS	VS	()
		PREMALATA TARAI		//
63	CONTC/0002719/2020	NAMITA SADANGI	GYANESWAR SATPATHY	//
		VS	VS	()
		BHUPINDAR SINGH PUNIA		//
64	CONTC/0002720/2020	AJIT KUMAR SWAIN	adv	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
65	CONTC/0002721/2020	MANAS RANJAN MOHAPATRA	ADV	//
		VS	VS	()
		SANJIB CHOPTRA		//
66	CONTC/0002722/2020	TAPASILATA MISHRA	ADV	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
67	CONTC/0002723/2020	HARIHAR SAHU	ADV	//
		VS	VS	()
		BALWANT SINGH		//
68	CONTC/0002724/2020	NARESH PRASAD SINGH	ADV	//
		VS	VS	()

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69	CONTC/0002725/2020	PRADIPTA KUMAR MOHAPATRA DHIRENDRA KUMAR PATI VS	ADV VS	// // 0
70	CONTC/0002726/2020	ASWINI KUMAR MISHRA UMESH CHANDRA PRADHAN VS	ADV VS	// // 0
71	CONTC/0002727/2020	CHITTRA ARUMNGAM PRASANNA KUMAR KARNA VS	ADV VS	// // 0
72	CONTC/0002728/2020	BIPIN BIHARI DEEP RABINDRA GIRI VS	ADV VS	// // 0
73	CONTC/0002729/2020	PRAVEEN KUMAR THAKUR JAYADEV DUTTA VS	ADV VS	// // 0
74	CONTC/0002730/2020	PRAVEEN KUMAR THAKUR RATNAKAR DAS VS	ADV VS	// // 0
75	CONTC/0002731/2020	PRAVEEN KUMAR THAKKUR KUMARI KATHAR VS	S.K.JOSHI VS	// // 0
76	CONTC/0002732/2020	NANDA KISHORE TANDI BRAJAKISHORE PRUSTY VS	NIRANJAN PANDA VS	// // 0
77	CONTC/0002733/2020	SOUBHAGYA BEHERA DILLIP KUMAR SINGHA VS	ADV VS	// // 0
78	CONTC/0002734/2020	CHITHRA ARUMUGAM SUBASH CHANDRA DAS VS	ADV VS	// // 0
79	CONTC/0002735/2020	SHUBHA SHARMA KUMAR PREETAM MAHARAN VS S.VENKATESAN PILLAIJI	ADV VS VS	// // 0 //

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80	CONTC/0002736/2020	UPENDRA KUMAR SWAIN VS CHITHRA ARUMAGAM	ADV VS	// 0 //
81	CONTC/0002737/2020	KANHU CHARAN BEHERA VS CHITHRA ARUMAGAM	ADV VS	// 0 //
82	CONTC/0002738/2020	AKSHAYA KUMAR PUHAN VS PRADIP KUMAR DASH	ADV VS	// 0 //
83	CONTC/0002739/2020	SARASWATI TRIPATHY VS PRADIP KUAMR DASH	ADV VS	// 0 //
84	CONTC/0002740/2020	ASIT KUMAR DAS VS PRADIP KUMAR DASH	ADV VS	// 0 //
85	CONTC/0002741/2020	SANTOSH KUMAR SWAIN VS YATINDRA KOYAL	ADV VS	// 0 //
86	CONTC/0002742/2020	HRUDANANDA SAHOO VS PRADIP KUMAR DASH	ADV VS	// 0 //
87	CONTC/0002743/2020	DHANANJAYA PATRI VS PRADIP KUMAR DASH	ADV VS	// 0 //
88	CONTC/0002744/2020	MANORAMA DASH VS PRADIP KUMAR DASH	ADV VS	// 0 //
89	CONTC/0002745/2020	DEBENDRA RAUT VS PRADIP KUMAR DASH	ADV VS	// 0 //
90	CONTC/0002746/2020	RASANANDA SINGHA VS PRADIP KUMAR DASH	ADV VS	// 0 //
91	CONTC/0002747/2020	BANSIDHAR BEHERA	ADV	//



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		VS	VS	0
92	CONTC/0002748/2020	PRADIP KUMAR DASH DURYODHAN DAS	ADV	//
		VS	VS	0
93	CONTC/0002749/2020	DR. PARAG HARSHAD GAVALI AKSHAYA KUMAR SATAPATHY	ADV	//
		VS	VS	0
94	CONTC/0002750/2020	BHABANI SANKAR CHAINEY PRABHAT KUMAR TIWARI	ADV	//
		VS	VS	0
95	CONTC/0002751/2020	DR.PARAG HARSHAD GAVALI SHIBA KUMAR BHOI	ADV	//
		VS	VS	0
96	CONTC/0002752/2020	DR.PARAG HARSHAD UMESH CHANDRA SUNA	ADV	//
		VS	VS	0
97	CONTC/0002753/2020	DR.PARAG HARSHAD GAVALI SANJUKTA BARAL	ADV	//
		VS	VS	0
98	CONTC/0002754/2020	SITANSHU ROUT RAGHABENDRA SAA	ADV	//
		VS	VS	0
99	CONTC/0002755/2020	DR.PARAG HARSHAD GAVALI SUJIT KUMAR JENA	ADV	//
		VS	VS	0
100	CONTC/0002756/2020	BHABANI SANKAR CHAINEY BIJAYA KUMAR BAGHA	ADV	//
		VS	VS	0
101	CONTR/0000041/2020	BHABANI SANKAR CHAINEY MALAYA KUMAR DASH	TUSAR KUMAR MISHRA	//0
		VS	VS	0
		ABHAYA		//
102	CRLA/0000406/2020	BHAGABAN GOUDA	M/S.TUKUNA MISHRA	B.SINGHPUR /32 /2019
		VS	VS	0

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103	CRLA/0000407/2020	STATE OF ODISHA DIBAKAR NAYAK@GOUDA VS	M/S.TUKUNA KUMAR MISHRA VS	// B.SINGHPUR /68 /2019 ()
104	CRLA/0000408/2020	STATE OF ODISHA SUNIL KUMAR NAHAK VS	S.K.BHANJADEO VS	// BALUGAON P.S. /114 /2012 ()
105	CRLA/0000409/2020	STATE OF ODISHA AJIT@SAMEER PANI VS	M/S.B.R.TRIPATHY VS	// MOHANA /75 /2019 ()
106	CRLA/0000410/2020	STATE OF ODISHA RAJENDRA DAS VS	SATYABRATA PRADHAN VS	// NILGIRI /316 /2019 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000069/2020
107	CRLA/0000411/2020	STATE OF ODISHA SANTOSH SAMAL VS	M/S.GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /192 /2019 ()
108	CRLMC/0001167/2020	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	PRAJIT KUMAR PRADHAN VS	// / /0 ()
109	CRLMC/0001168/2020	STATE OF ODISHA KHAGESWAR@PRUTHIRAJ PRADHAN VS	JAGABANDHU SAHU VS	// JAGDALPUR /54 /2019 ()
110	CRLMC/0001169/2020	STATE OF ODISHA KAMALAKANTA DASH VS	DEBARAJ MOHANTY VS	// / /0 ()
111	CRLMC/0001170/2020	STATE OF ODISHA JALADHAR NAYAK VS	AMULYA RATNA PANDA VS	// BETNOTI /128 /2020 ()
112	CRLMC/0001171/2020	STATE OF ODISHA JAYANTA KUMAR JENA VS	AMULYA RATNA PANDA VS	// BETNOTI /131 /2020 ()
113	CRLMC/0001172/2020	STATE OF ODISHA JALENDRA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BETNOTI /129 /2020 () //

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114	CRLMC/0001173/2020	HEMANTA KUMAR KHATUA@HEMANTA KHATUA VS STATE OF ODISHA	ANUJYA RATNA PANDA VS	BETNOTI /130 /2020 () //
115	CRLMC/0001174/2020	HEMANTA KUMAR KHATUA@HEMANTA KHATUA VS STATE OF ODISHA	ANUJYA RATNA PANDA VS	BETNOTI /132 /2020 () //
116	CRLMC/0001175/2020	RAJ KISHORE PANDA VS SARAT CHANDRA CHOUDHURY	SATYAJIT MUKHERJEE VS	/ /0 () //
117	CRLMC/0001176/2020	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	KORAPUT TOWN /319 /2019 () //
118	CRLMP/0000734/2020	SHIBA MAHARANA VS STATE OF ODISHA	SUJATA JENA VS	/ /0 () //
119	CRLMP/0000735/2020	LILI PATASANI VS STATE OF ODISHA	SATYABHAMA SETH VS	/ /0 () //
120	CRLMP/0000736/2020	SULAKSHANA GITANJALI DEVI VS STATE OF ORISSA	MIHIR RANJAN PATRA VS	/ /0 () //
121	CRLMP/0000737/2020	CHHABINDRA NATH PATRA VS STATE OF ODISHA	B.B.SWAIN VS	/ /0 () //
122	CRLMP/0000738/2020	AKHAYA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	/ /0 () //
123	CRLMP/0000739/2020	BIRABAR KABI VS STATE OF ODISHA	BASUDEV BARIK VS	/ /0 () //
124	CRLMP/0000740/2020	PRANATI PALEI VS STATE OF ORISSA	CHINMAYA MOHANTY VS	/ /0 () //
125	CRLMP/0000741/2020	JYOSHNA MOHANTY	DEEPAK KU PANDA	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
126	CRLREV/0000316/2020	PINTU@BIKRAM SAHOO	PARTHA SARATHI NAYAK	TALCHER TOWN /36 /2020
		VS	VS	0
		STATE OF ODISHA		//
127	CRLREV/0000317/2020	ASHISH KUMAR SAHOO	PRAFULLA CHANDRA DAS	//0
		VS	VS	0
		STATE OF ODISHA		//
128	CRLREV/0000318/2020	PADU GUNTHA	MANORANJAN PADHY	//0
		VS	VS	0
		STATE OF ODISHA		//
129	CRLREV/0000319/2020	LIPAN KUA	M/S.B.SAHOO	MAHULPALI /17 /2020
		VS	VS	0
		STATE OF ODISHA		//
130	FAO/0000607/2020	MAHADEB JENA	SATYABRATA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
131	FAO/0000608/2020	SAFIKUL MANDAL	SATYABRATA MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
132	MACA/0000507/2020	M/S.NATIONAL INSURANCE CO. LTD.	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		MAINA MUNDA		//
133	MACA/0000508/2020	THE NEW INDIA ASSURANCE CO. LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	0
		DEBENDRA NARAYAN PATRI		//
134	MATA/0000075/2020	ROSALIN PATTNAIK	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		ABHAYA KUMAR DAS		//
135	OTAPL/0000006/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX	ANISH K SARKAR	//
		VS	VS	0
		M/S.NALCO.L DAMANJODI,L KORAPUT		//
136	OTAPL/0000007/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX	ANISH K SARKAR	//
		VS	VS	0

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137	OTAPL/0000008/2020	M/S. NALCO., DAMANJODI, KORAPUT COMMISSIONER OF CENTRAL EXCISE, CUTTACK	SHANKAR SARKAR	//
		VS	VS	0
138	OTAPL/0000009/2020	M/S. NALCO COMMISSIONER OF CENTRAL EXCISE, CUTTACK	SHANKAR SARKAR	//
		VS	VS	0
139	RSA/0000163/2020	ANITA MOHANTY	DEBARAJ MOHANTY	//
		VS	VS	0
140	RSA/0000164/2020	SHANTILATA DAS ANITA MOHANTY	DEBARAJ MOHANTY	//
		VS	VS	0
141	TRP(C)/0000123/2020	SHANTILATA DAS RITANJALI PRADHAN	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
142	WA/0000416/2020	MANOJ KU.PRADHAN BERHAMPUR UNIVERSITY	MANOJ KUMAR MISHRA	//
		VS	VS	0
143	WA/0000417/2020	GANESH CH.BEHERA SAMARENDRA DWIBEDY	SUMANTA KMAR NAYAK	//
		VS	VS	0
144	WA/0000418/2020	COLLECTOR AND DISTRICT MAGISTRATE BARAGARH BERHAMPUR UNIVERSITY	MANOJ MISHRA	//
		VS	VS	0
145	WA/0000419/2020	RAJAT KU.PATTANAİK MANIBHADRA SENA	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
146	WA/0000420/2020	HAREKRUSHNA SENA POOJA DAS	SATYABRATA MOHANTY	//
		VS	VS	0
147	WA/0000421/2020	STATE OF ODISHA DR.SRABANEE MISHRA	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

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148	WA/0000422/2020	RASMITA PADHI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
149	WA/0000423/2020	STATE OF ORISSA VS ANTARJYAMI GIRI	SR.S.C. VS	// 0 //
150	WA/0000424/2020	STATE OF ODISHA VS SURATHA CHANDRA GIRI	SR.S.C. (S AND ME) VS	// 0 //
151	WA/0000425/2020	STATE OF ODISHA VS SANTANU KUMAR MOHAPATRA	A.G.A. VS	// 0 //
152	WA/0000426/2020	STATE OF ODISHA VS NAYANA PUHAN	A.G.A. VS	// 0 //
153	WA/0000427/2020	STATE OF ODISHA VS BIRABARA JENA	A.G.A. VS	// 0 //
154	WP(C)/0016408/2020	LAMBODAR NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
155	WP(C)/0016409/2020	BISHNU CHANDRA PATRI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
156	WP(C)/0016410/2020	PRAHLAD CHANDRA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
157	WP(C)/0016411/2020	BHAKILATA DAS VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
158	WP(C)/0016412/2020	DPJ NKC (JV) VS STATE OF ODISHA	BIJAY JENA VS	// 0 //
159	WP(C)/0016413/2020	CHATURI NIAL	A.K.SAHOO	//

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		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0016414/2020	STEEL AUTHORITY OF INDIA LIMITED	JAGANATH PATNAIK	//
		VS	VS	0
		REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL		//
161	WP(C)/0016415/2020	KESHAB CHANDRA BAG	GOURI KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0016416/2020	BIJULI NIAL	A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0016417/2020	SUKANTA DHAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0016418/2020	SUSANT KUMAR SAHOO	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0016419/2020	NIRMAL KUMAR DAS	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0016420/2020	CHAYABATI SAHU	AJIT KU.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0016421/2020	SASHI PRAVA BINDHANI	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0016422/2020	HULAS PRADHAN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0016423/2020	NANDA KISHORE MALLICK	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0016424/2020	PRAFULLA KUMAR PRADHAN	BIRAJA PRASANNA DAS	//
		VS	VS	0

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171	WP(C)/0016425/2020	STATE OF ODISHA NARAYAN ROUT VS	ARUN KUMAR PATRA VS	// // 0
172	WP(C)/0016426/2020	STATE OF ODISHA RAMA CHANDRA MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0
173	WP(C)/0016427/2020	STATE OF ODISHA DIPU RANJAN SAHOO VS	ARUN KUMAR PATRA VS	// // 0
174	WP(C)/0016428/2020	STATE OF ODISHA PRANAYA KISHORE PATTANAIAK VS	BIRAJA PRASANNA DAS VS	// // 0
175	WP(C)/0016429/2020	STATE OF ODISHA ARUN KUMAR SAHU VS	ARUN KUMAR PATRA VS	// // 0
176	WP(C)/0016430/2020	STATE OF ODISHA GOLAKA BIHARI PATTANAIAK VS	BIRAJA PRASANNA DAS VS	// // 0
177	WP(C)/0016431/2020	STATE OF ODISHA KAMALAKANTA KAR VS	NIRMAL CHANDRA DAS VS	// // 0
178	WP(C)/0016432/2020	STATE OF ODISHA BIMAL PRASAD PATTANAIAK VS	BIRAJA PRASANNA DAS VS	// // 0
179	WP(C)/0016433/2020	STATE OF ODISHA HEMANT KUMAR DASH VS	SASWATI MOHAPATRA VS	// // 0
180	WP(C)/0016434/2020	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
181	WP(C)/0016435/2020	STATE OF ODISHA SANGITA SAHANI VS THE VICE CHANCELLOR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	JATINDRA KUMAR MOHAPATRA VS	// // 0 //



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182	WP(C)/0016436/2020	SUBASH CHANDRA PATNAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
183	WP(C)/0016437/2020	GOKUL CHANDRA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
184	WP(C)/0016438/2020	KISHOR KUMAR SHARMA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
185	WP(C)/0016439/2020	PRADEEP MUDULI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
186	WP(C)/0016440/2020	SADHU SARAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
187	WP(C)/0016441/2020	M/S. NARAYANI ALLIANCE VS THE STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
188	WP(C)/0016442/2020	DEBARAJ NAYAK VS COLLECTOR KANDHAMAL	SUSANTA KU.MISHRA VS	// 0 //
189	WP(C)/0016443/2020	SMRUTEESHREE ROURAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
190	WP(C)/0016444/2020	NANDINI MOHANTA VS STATE OF ODISHA	ROHIT MAHATO VS	// 0 //
191	WP(C)/0016445/2020	RAJENDRA KUMAR ROUT VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
192	WP(C)/0016446/2020	EDAC ENGINEERING LTD.PROJECT SITE VS REGIONAL TRANSPORT OFFICER JHARSUGUDA	PRADEEP KUMAR PANDA VS	// 0 //
193	WP(C)/0016447/2020	ASHOK MALLICK @ ASHOK KUMAR MALLICK KUBASH CHANDRA PANI		//

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		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0016448/2020	NIRMALENDU SATAPATHY	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0016449/2020	SANANTA KUMAR SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
196	WP(C)/0016450/2020	PRADIP KUMAR PRADHAN	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
197	WP(C)/0016451/2020	BHARATI BEHERA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0016452/2020	DEBARAJ BISOI	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0016453/2020	TARAKANTA SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0016454/2020	AMIYA KUMAR BARIK	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0016455/2020	SANTOSHI MOHANTA	PRAMOD KUMAR MISHRA	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
202	WP(C)/0016456/2020	PRAMOD CHANDRA NAYAK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0016457/2020	MADHAB CHANDRA NAYAK	ASHOK PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0016458/2020	DIGAMBAR KANHAR	SURYAKANTA DWIBEDI	//
		VS	VS	0

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205	WP(C)/0016459/2020	STATE OF ODISHA HARA PRASADA MOHAPATRA VS	BIRAJA PRASANNA DAS VS	// // 0
206	WP(C)/0016460/2020	STATE OF ODISHA BINODINI ROUTRAY VS	BIRAJA PRASANNA DAS VS	// // 0
207	WP(C)/0016461/2020	STATE OF ODISHA MANMOHAN ROUTRAY VS	KOUSIK ANANDA GURU VS	// // 0
208	WP(C)/0016462/2020	STATE OF ODISHA URMILA BEHERA VS	KOUSIK ANANDA GURU VS	// // 0
209	WP(C)/0016463/2020	STATE OF ODISHA NIBAS KUMAR SUBUDHI VS	BIRAJA PRASANNA DAS VS	// // 0
210	WP(C)/0016464/2020	STATE OF ODISHA KABITA PATNAIK VS	KOUSIK ANANDA GURU VS	// // 0
211	WP(C)/0016465/2020	STATE OF ODISHA PRASADINI SAMAL VS	KOUSIK ANANDA GURU VS	// // 0
212	WP(C)/0016466/2020	STATE OF ODISHA PRIYA RANJAN PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
213	WP(C)/0016467/2020	STATE OF ODISHA NIBEDITA BISHOYI VS	KOUSIK ANANDA GURU VS	// // 0
214	WP(C)/0016468/2020	STATE OF ODISHA SIBAJI SAMAL VS	KOUSIK ANANDA GURU VS	// // 0
215	WP(C)/0016469/2020	STATE OF ODISHA DANARDAN PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //

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216	WP(C)/0016470/2020	JITENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
217	WP(C)/0016471/2020	BIMALENDU PRADHAN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
218	WP(C)/0016472/2020	BIJAY KUMAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	WP(C)/0016473/2020	LILARANI SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
220	WP(C)/0016474/2020	RANJIT PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
221	WP(C)/0016475/2020	PRATIVARANI BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
222	WP(C)/0016476/2020	KEDAR PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
223	WP(C)/0016477/2020	YOGESH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
224	WP(C)/0016478/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
225	WP(C)/0016479/2020	BHAJA GOBINDA ROUT RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	WP(C)/0016480/2020	BIJAYA KUMAR NAYAK VS REGISTRAR STATE ADMINISTRATIVE TRIBUNAL	BIJAYA KUMAR MOHANTY VS	// 0 //
227	WP(C)/0016481/2020	SABITRI DAS	BIRAJA PRASANNA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0016482/2020	ANIL KUMAR BURUDA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		REGISTRAR STATE ADMINISTRATIVE TRIBUNAL		//
229	WP(C)/0016483/2020	RAJESH SWAIN	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0016484/2020	RAJANI LATA BEERA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0016485/2020	MANZOOR ALI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0016486/2020	TUSARA RANAJN PATRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0016487/2020	SAMARENDRA JENA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0016488/2020	DR.BIBEKANANDA SINGH	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016489/2020	LAXMAN SAMANTARA @ SAMANTARAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0016490/2020	M/S.LOKANATH TRADERS	NAGEN KUMAR BARICK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0016491/2020	ANITA MOHAPATRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0016492/2020	RITANJALI MAHARANA	ARUN KUMAR BUDHIA	//
		VS	VS	0

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239	WP(C)/0016493/2020	STATE OF ODISHA BRAJA KISHORE NANDA VS	BIRAJA PRASANNA DAS VS	// // 0
240	WP(C)/0016494/2020	STATE OF ODISHA TARANISEN SAHU VS	JUGALA KISHORE PANDA VS	// // 0
241	WP(C)/0016495/2020	STATE OF ODISHA JIBAN KUMAR MOHANTY VS	SITIKANT MISHRA VS	// // 0
242	WP(C)/0016496/2020	STATE OF ORISSA PARESH MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0
243	WP(C)/0016497/2020	STATE OF ODISHA SWAMI VIVEKANANDA COLLEGE OF SCIENCE AND MANAGEMENT VS	B.K.MISHRA VS	// // 0
244	WP(C)/0016498/2020	STATE OF ODISHA PRAMOD KUMAR NANDA VS	BIRAJA PRASANNA DAS VS	// // 0
245	WP(C)/0016499/2020	STATE OF ODISHA AKSHAYA KUMAR PATI VS	KHIROD K.ROUT VS	// // 0
246	WP(C)/0016500/2020	STATE OF ODISHA GANESWAR MOHAPATRA VS	BANSHIDAR BAUG VS	// // 0
247	WP(C)/0016501/2020	STATE OF ODISHA BAHLAB CHARAN SAHOO VS	AUROVINDA MOHANTY VS	// // 0
248	WP(C)/0016502/2020	THE STATE OF ODISHA UMAKANTA MAJHI VS	BIRAJA PRASANNA DAS VS	// // 0
249	WP(C)/0016503/2020	STATE OF ODISHA M/S.PURE COKE LIMITED VS	DEBASIS TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0016504/2020	BHAJA GOBINDA ROUT RAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
251	WP(C)/0016505/2020	SNIGDHARANI MISHRA VS STATE OF ODISHA	SATYA MOHANTY VS	// 0 //
252	WP(C)/0016506/2020	RAM GOND VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
253	WP(C)/0016507/2020	RANJIT PRASAD VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
254	WP(C)/0016508/2020	HARIHAR MISHRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
255	WP(C)/0016509/2020	DINANATH SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
256	WP(C)/0016510/2020	DR.GOPINATH SAMAL VS COMMISSIONER CUM SECRETARY	PRASANTA KUMAR PANDA VS	// 0 //
257	WP(C)/0016511/2020	MAHENDRA DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
258	WP(C)/0016512/2020	PRADEEP KUMAR SAHU VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
259	WP(C)/0016513/2020	KRUSHNA CH.MOHANTY VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
260	WP(C)/0016514/2020	ASIKUR REHEMAN VS INSURANCE OMUDSMAN FOR THE STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
261	WP(C)/0016515/2020	CHOUHDURY RAJENDRA KUMAR MOHAPATRA	BABHUDA NANDA MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0016516/2020	MS.MILLENIU SUPPLIERS PVT LTD	GOURI MOHAN RATH	//
		VS	VS	0
		MAHANADI COALFIELDS LTD		//
263	WP(C)/0016517/2020	MANGULI BEHERA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0016518/2020	BISWANATH DALAI	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0016519/2020	SUKUMAR MAITY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0016520/2020	HRUDANANDA SAHOO	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0016521/2020	SUVENDU JENA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0016522/2020	PRAFULLA KUMAR PANDA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0016523/2020	MANOJ KUMAR SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0016524/2020	MOHINI MOHAN BISWAL	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0016525/2020	MURALIDHAR DAS	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0016526/2020	RANJIT PRASAD	BIRAJA PRASANNA DAS	//
		VS	VS	0



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273	WP(C)/0016527/2020	STATE OF ODISHA KAILASH CHANDRA BARIK VS	AMITAV DAS VS	// // 0
274	WP(C)/0016528/2020	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	AMITAV DAS VS	// // 0
275	WP(C)/0016529/2020	STATE OF ODISHA NARENDRA NAIK VS	AMITAV DAS VS	// // 0
276	WP(C)/0016530/2020	STATE OF ODISHA PARESH MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0
277	WP(C)/0016531/2020	STATE OF ODISHA GUNA PASAYAT VS	AMITAV DAS VS	// // 0
278	WP(C)/0016532/2020	STATE OF ODISHA SUBHASHREE BARIK VS	G.N.MISHRA VS	// // 0
279	WP(C)/0016533/2020	STATE OF ODISHA JOGINATH SAHOO VS	AMITAV DAS VS	// // 0
280	WP(C)/0016534/2020	STATE OF ODISHA BRAJA KISHORE BEHERA VS	AMITAV DAS VS	// // 0
281	WP(C)/0016535/2020	STATE OF ODISHA SESHDEV DAS VS	DILLIP KUMAR PATTANAIAK VS	// // 0
282	WP(C)/0016536/2020	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	AMITAV DAS VS	// // 0
283	WP(C)/0016537/2020	STATE OF ODISHA CHANDRA SEKHAR SWAIN VS STATE OF ODISHA	AMITAV DAS VS	// // 0 //

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284	WP(C)/0016538/2020	GOPINATH DEO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
285	WP(C)/0016539/2020	NARAYAN CH.SAHOO @ NARAYAN SAHOO VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
286	WP(C)/0016540/2020	NIRANJAN MUKHI VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
287	WP(C)/0016541/2020	SADHU SARAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
288	WP(C)/0016542/2020	BHAGABAN BEHERA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
289	WP(C)/0016543/2020	DILLIP KUMAR RAY VS STATE OF ODISHA	VS	// 0 //
290	WP(C)/0016544/2020	PURNA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR PATTNAIK VS	// 0 //
291	WP(C)/0016545/2020	BIRANCHI KISHOR NAYAK VS STATE OF ODISHA	DILLIP KUMAR PATTNAIK VS	// 0 //
292	WP(C)/0016546/2020	ASHOK KUMAR LENKA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
293	WP(C)/0016547/2020	SIDDHARTHA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
294	WP(C)/0016548/2020	PRADIP KUMAR DAS VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
295	WP(C)/0016549/2020	BIJAY KUMAR SAHOO	BIBHUDA NANDA MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0016550/2020	JAYA KRUSHNA SATAPATHY	DILLIP KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0016551/2020	NARAYAN CHANDRA PAL	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0016552/2020	ASHOK KUMAR SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0016553/2020	SAROJINI DAS	DILLIP KU PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0016554/2020	SAMARENDRA KUMAR DAS	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0016555/2020	DEB KISHORE PANDA	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0016556/2020	PITAMBER MALLICK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0016557/2020	LAKSHMAN KUMAR SAHOO	DILLIP KU PATTNAİK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0016558/2020	KESHAB KUMAR DAS	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0016559/2020	ASHOK KUMAR BADU	BIBHUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0016560/2020	PRAKASH KUMAR BAL	SAUMENDRA KU.MOHAPATRA	//
		VS	VS	0

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307	WP(C)/0016561/2020	STATE OF ODISHA ANANTA KUMAR PATRA VS	SANGRAM JENA VS	// // 0
308	WP(C)/0016562/2020	STATE OF ODISHA SARAT KUMAR DALAI VS	DILLIP KU PATTNAIK VS	// // 0
309	WP(C)/0016563/2020	STATE OF ODISHA RUKDHAR BAG VS	P.K.KUANR VS	// // 0
310	WP(C)/0016564/2020	UNION OF INDIA RABINDRA KUMAR BARIK VS	DILLIP KU PATTANAIAK VS	// // 0
311	WP(C)/0016565/2020	STATE OF ODISHA SUPRIAN TOPPO VS	P.K.KUANR VS	// // 0
312	WP(C)/0016566/2020	UNION OF INDIA RABINDRA KUMAR MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0
313	WP(C)/0016567/2020	STATE OF ODISHA BICHITRA BEHERA VS	P.K.KUANR VS	// // 0
314	WP(C)/0016568/2020	UNION OF INDIA SURATUN BIBI VS	SOMADARSAN MOHANTY VS	// // 0
315	WP(C)/0016569/2020	COLLECTOR BHADRAK GOURI BARIK VS	BIRAJA PRASANNA DAS VS	// // 0
316	WP(C)/0016570/2020	STATE OF ODISHA NISHANT AUTOMOBILES PVT.LTD VS	A.MOHANTA VS	// // 0
317	WP(C)/0016571/2020	STATE OF ODISHA CHAMPARANI MANDAL VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0016572/2020	BENUDHAR BAL VS COLLECTOR KEONJHAR	ASHUTOSH MOHANTA VS	// 0 //
319	WP(C)/0016573/2020	BIBEKANANDA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
320	WP(C)/0016574/2020	SIEMS SCHOOL OF NURSHING VS STATE OF ODISHA	SUSANT KUMAR TRIPATHY VS	// 0 //
321	WP(C)/0016575/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
322	WP(C)/0016576/2020	OM PRAKASH NAYAK VS REGIONAL MANAGER RESERVE BANK OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
323	WP(C)/0016577/2020	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
324	WP(C)/0016578/2020	JAYANTA KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
325	WP(C)/0016579/2020	PRAFULLA SAMANTARA VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //
326	WP(C)/0016580/2020	SANJEEB KUMAR CHINARA VS GOVERNMENT OF INDIA	RANJAN KUMAR ROUT VS	// 0 //
327	WP(C)/0016581/2020	SANKARASANA MOHAPATRA VS SAILABALA MISHRA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0016582/2020	BIBHU PRASANNA DASH VS STATE OF ODISHA	A.K.SARANGI VS	// 0 //
329	WP(C)/0016583/2020	ARYA VIHAR HOUSING SOCIETY	KISHORE KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0016584/2020	DURYODHAN BARIKI	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0016585/2020	SUJATA SAHU	LAXMIDHAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0016586/2020	PRAVAT KUMAR BHATTA	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0016587/2020	SURYAMANI NANDA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0016588/2020	SRIKANTA DAS	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0016589/2020	BIBEKANANDA ROUSTRAY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0016590/2020	BIJAY KUMAR GHADAI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0016591/2020	NILU CHARAN SWAIN	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0016592/2020	BIRANCHI NARAYAN MOHANTY	PRINOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0016593/2020	SABITA NANDA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0016594/2020	UPENDRA GOCHHAYAT	B.SINGH	//
		VS	VS	0

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341	WP(C)/0016595/2020	STATE OF ODISHA GUNAMANI BISWAL VS	BIRAJA PRASANNA DAS VS	// // 0
342	WP(C)/0016596/2020	STATE OF ODISHA PRANA KRUSHNA PATRA VS	SMITA RANJAN PATTANAİK VS	// // 0
343	WP(C)/0016597/2020	STATE OF ODISHA SABITA NANDA VS	PRASANTA KUMAR SAHOO VS	// // 0
344	WP(C)/0016598/2020	STATE OF ODISHA BIKASH RANJAN BISWAL VS	BIRAJA PRASANNA DAS VS	// // 0
345	WP(C)/0016599/2020	STATE OF ODISHA RINKUMA PRADHAN VS	TRILOCHAN BARIK VS	// // 0
346	WP(C)/0016600/2020	STATE OF ODISHA SINDHU SWAIN VS	PRASANTA KUMAR SAHOO VS	// // 0
347	WP(C)/0016601/2020	STATE OF ORISSA SAMBİT MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0
348	WP(C)/0016602/2020	STATE OF ODISHA PRATAP CHANDRA SWAIN VS	TRILOCHAN BARIK VS	// // 0
349	WP(C)/0016603/2020	COMMISSIONER STATE TRANSPORT AUTHORITY PUSPALATA MALLICK VS	BIRAJA PRASANNA DAS VS	// // 0
350	WP(C)/0016604/2020	STATE OF ODISHA DURYODHAN MEHER VS	RANJİT SAMAL VS	// // 0
351	WP(C)/0016605/2020	STATE OF ODISHA BRAJAMOHAN TAMALIA VS	RANJİT SAMAL VS	// // 0
		STATE OF ODISHA		//

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352	WP(C)/0016606/2020	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
353	WP(C)/0016607/2020	BIGHNARAJ PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
354	WP(C)/0016608/2020	UGRASEN ROUT VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
355	WP(C)/0016609/2020	SANKARSAN PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
356	WP(C)/0016610/2020	PURUSOTTAM SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
357	WP(C)/0016611/2020	TRIPURARI DEHURY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
358	WP(C)/0016612/2020	RAMESH CHANDRA GARNAIK VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
359	WP(C)/0016613/2020	BASANTILATA MISHRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
360	WP(C)/0016614/2020	DANDADHARA PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
361	WP(C)/0016615/2020	RASHMI REKHA MISHRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
362	WP(C)/0016616/2020	SHESADEV PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
363	WP(C)/0016617/2020	GIRIJA NANDINI DALABEHERA	GYANENDRA CHANDRA SWAIN	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0016618/2020	RAJLAXMI DAS MOHAPATRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0016619/2020	MAHESWAR SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0016620/2020	SASMITA NAYAK	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0016621/2020	ASHOK KUMAR LUHA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0016622/2020	SUKANTI DEI	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0016623/2020	KISHORE KUMAR MOHAPATRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0016624/2020	BIGYAN BHUSAN BHANJA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0016625/2020	DAMBARUDHAR BARIHA	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
372	WP(C)/0016626/2020	JADUNATH MISHRA	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0016627/2020	HALAYUDHA BISWAL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0016628/2020	SUSANTA KUMAR DASH	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0

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375	WP(C)/0016629/2020	STATE OF ODISHA RAJKISHORE JENA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
376	WP(C)/0016630/2020	STATE OF ODISHA MANORANJAN PUROHIT VS	RANJIT SAMAL VS	// // 0
377	WP(C)/0016631/2020	STATE OF ODISHA PURUSOTTAM TRIPATHY VS	GYANENDRA CHANDRA SWAIN VS	// // 0
378	WP(C)/0016632/2020	STATE OF ODISHA SAKUNTALA MAHAPATRA VS	RANJIT SAMAL VS	// // 0
379	WP(C)/0016633/2020	STATE OF ODISHA RAMESWAR PANIGRAHY VS	GYANENDRA CHANDRA SWAIN VS	// // 0
380	WP(C)/0016634/2020	STATE OF ODISHA KUSHALESWAR KANSARALI VS	GYANENDRA CHANDRA SWAIN VS	// // 0
381	WP(C)/0016635/2020	STATE OF ODISHA HERAMBA KUMAR SAHU VS	S.K.BHANJADEO VS	// // 0
382	WP(C)/0016636/2020	STATE OF ORISSA SHYAMA SUNDAR SANSKRIT VIDYALATA/COLEGE VS	GYANENDRA CHANDRA SWAIN VS	// // 0
383	WP(C)/0016637/2020	STATE OF ORISSA MURARI SAHU VS	S.K.BHANJADEO VS	// // 0
384	WP(C)/0016638/2020	STATE OF ORISSA DILLIP KUMAR GARTIA VS	B.S.RAYAGURU VS	// // 0
385	WP(C)/0016639/2020	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS STATE OF ORISSA	S.K.BHANJADEO VS	// // 0 //

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386	WP(C)/0016640/2020	RAJ KISHORE SWAIN VS COMMISSIONER, STA, CTC	TRILOCHAN BARIK VS	// 0 //
387	WP(C)/0016641/2020	NABA KISHORE PRADHAN VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
388	WP(C)/0016642/2020	RATNAKAR BEHERA VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
389	WP(C)/0016643/2020	BACHHAKALPA SANSKRIT VIDYALAYA, DAHULAN VS STATE OF ORISSA	DHANESWAR SATPATHY VS	// 0 //
390	WP(C)/0016644/2020	JHAGADESWAR SANSKRIT VIDYALAYA, KHULIAN VS STATE OF ORISSA	DHANESWAR SATPATHY VS	// 0 //
391	WP(C)/0016645/2020	RAJAT KUMAR MOHAPATRA VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
392	WP(C)/0016646/2020	DHANESWAR SAHU VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
393	WP(C)/0016647/2020	DURGAMADHAB SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
394	WP(C)/0016648/2020	GOBINDA CHANDRA BEHERA VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
395	WP(C)/0016649/2020	M/S.MAA MANGALA MINI MOTOR TRANSPORT VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// 0 //
396	WP(C)/0016650/2020	NIRMAL KUMAR PRADHAN VS STATE OF ORISSA	S.K.BHANJADEO VS	// 0 //
397	WP(C)/0016651/2020	MAKUNDA MOHANTY	S.K.BHANJADEO	//

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		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0016652/2020	AKSHAYA KUMAR MISHRA	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
399	WP(C)/0016653/2020	DUKHABANDHU DAS	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0016654/2020	BHAGAT CHANDRA PRADHAN	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0016655/2020	RAMESH CHANDRA PRADHAN	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
402	WP(C)/0016656/2020	MINA RANI SATPATHY @ MEENA RANI SATPATHY	ACHYUTHEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0016657/2020	MANORANJAN SAMAL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0016658/2020	PRAKASH CHANDRA MOHANTY	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0016659/2020	NIRANJAN DAS	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0016660/2020	SUNIL KUMAR JENA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0016661/2020	GAYANA RANJAN SAHOO	SATYABRATA MOHANTY	//
		VS	VS	0
		COLLECTOR CUM DM, ANGUL		//
408	WP(C)/0016662/2020	RAJAN SAHU	TRILOCHAN NANDA	//
		VS	VS	0

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409	WP(C)/0016663/2020	STATE OF ODISHA RAJAN SAHU VS	TRILOCHAN NANDA VS	// // 0
410	WP(C)/0016664/2020	STATE OF ODISHA RAJAN SAHU VS	TRILOCHAN NANDA VS	// // 0
411	WP(C)/0016665/2020	STATE OF ODISHA MAKARU SAHU VS	TRILOCHAN NANDA VS	// // 0
412	WP(C)/0016666/2020	STATE OF ODISHA M/S.ANUPAM TRADERS VS	M/S.SUKANTA KUMAR DALAI VS	// // 0
413	WP(C)/0016667/2020	STATE OF ODISHA PRASANNA KUMAR PATTANAYAK VS	VS	// // 0
414	WP(C)/0016668/2020	STATE OF ODISHA ASHOK KUMAR KHATUA VS	PRASANNA KUMAR PATTANAYAK VS	// // 0
415	WP(C)/0016669/2020	STATE OF ODISHA A.S.ANANYA PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
416	WP(C)/0016670/2020	GOVT. OF INDIA MADHUSMITA BISWAL VS	SUKANTA KUMAR MISHRA VS	// // 0
417	WP(C)/0016671/2020	GOVT.OF INDIA PRAVAT RANJAN ROUT VS	SUKANTA KUMAR MISHRA VS	// // 0
418	WP(C)/0016672/2020	GOVT.OF INDIA HITESH RANJAN PRADHAN VS	SUKANTA KUMAR MISHRA VS	// // 0
419	WP(C)/0016673/2020	GOVT.OF INDIA ANUJ KUMAR SENAPATI VS	SUKANTA KUMAR MISHRA VS	// // 0
		GOVT.OF INDIA		//

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420	WP(C)/0016674/2020	SMRUTILAGNA NAYAK VS GOVT.OF INDIA	SUKANTA KUMAR MISHRA VS	// () //
421	WP(C)/0016675/2020	LAKSHMIPRIYA MOHAPATRA VS GOVT.OF INDIA	SUKANTA KUMAR MISHRA VS	// () //
422	WP(C)/0016676/2020	DHANANJAY DAS VS GOVT.OF INDIA	M/S.SUKANTA KUMAR MISHRA VS	// () //
423	WPCRL/0000058/2020	KABITA BARAD VS STATE OF ODISHA	LALATENDU KANUNGO VS	/ /0 () //
424	ABLAPL/0007858/2020	POON PUN DAS VS STATE OF ODISHA (VIGILANCE)	PARTHA SARATHI NAYAK VS	CUTTACK VIGILANCE /34 /2018 () //
425	ABLAPL/0007859/2020	AKASH MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BASTA /150 /2020 () //
426	ABLAPL/0007860/2020	BABAN ROUT @ PRADEEP KUMAR ROUT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /112 /2020 () //
427	ABLAPL/0007861/2020	SIBA CHARAN DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUAKHIA /286 /2019 () //
428	ABLAPL/0007862/2020	SK.ANWAR MOHAMMAD VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	PURUNABAZAR /110 /2020 () //
429	ABLAPL/0007863/2020	SANDHYARANI MATHA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANDARPUR /72 /2020 () //
430	ABLAPL/0007864/2020	PRAFULLA @ PRAFULLA KUMAR PANDA VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	/68 /2020 () //
431	ABLAPL/0007865/2020	BARENDRA SAMAL	SURYAKANTA DWIBEDI	BALASORE TOWN /108 /2020

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		VS	VS	()
		STATE OF ORISSA		//
432	ABLAPL/0007866/2020	DEBI PRASAD JENA	RAKESH KUMAR MALLICK	KHANDAGIRI P.S. /361 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0007867/2020	AMULYA KRUSHNA DHAL	SRI ARIJEET MISHRA	JAJPUR ROAD /260 /2020
		VS	VS	()
		STATE OF ORISSA		//
434	ABLAPL/0007868/2020	RAM SAGAR SINGH	BIBHU PRASAD MOHANTY	SUNDARGARH TOWN /255 /2019
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0007869/2020	JAYA @ JAYANTA KUMAR MALLICK	SRI ROHIT MAHAJO	MANGALPUR /365 /2019
		VS	VS	()
		STATE OF ORISSA		//
436	ABLAPL/0007870/2020	SURYA MANDAL	RAJIB LOCHAN PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0007871/2020	NANA @ SAMA SINGH	SRI SVRESH KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
438	ABLAPL/0007872/2020	MRUTYUNJAY DASH	SUBODH KUMAR MOHANTY	DASPALLA /22 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0007873/2020	MANUA@MANOJ SAMAL	PANCHANAN PANIGRAHI	BHUBAN /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0007874/2020	GUDULA JANU	PANCHANAN PANIGRAHI	AMBADOLA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0007875/2020	BABULU @ ASHOK MAHAKUD @ BABLU MANI	HERVANKANTA DWIBEDI	BAUNISUNI /61 /2020
		VS	VS	()
		STATE OF ORISSA		//
442	ABLAPL/0007876/2020	GEETANJALI NANDA	KASHINATH PATNAIK	BARANGA /61 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0007877/2020	STATE OF ODISHA PAPU@PRATAP JENA VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /356 /2019 ()
444	ABLAPL/0007878/2020	STATE OF ODISHA SANTA@SANTOSH KUMAR NAYAK VS	M/S.P.R.MISHRA VS	// DHUSURI /119 /2020 ()
445	ABLAPL/0007879/2020	STATE OF ODISHA MALIK MAIRAJ VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /118 /2020 ()
446	ABLAPL/0007880/2020	STATE OF ODISHA DEBASISH MOHANTY VS	AMULYA RATNA PANDA VS	// / /0 ()
447	ABLAPL/0007881/2020	UNION OF INDIA(RAILWAY) SK.FAKIRUDDIN VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /118 /2020 ()
448	ABLAPL/0007882/2020	STATE OF ODISHA DUSMANT SASMAL @ DUSMANT KUMAR SASMAL	DIBYA JYOTI SAHOO VS	// REMUNA /100 /2020 ()
449	ABLAPL/0007883/2020	STATE OF ODISHA NIRANJAN JENA@NIRU JENA VS	AMULYA RATNA PANDA VS	// BHADRAK TOWN /173 /2020 ()
450	ABLAPL/0007884/2020	STATE OF ODISHA BINOD BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /83 /2020 ()
451	ABLAPL/0007885/2020	STATE OF ORISSA TULASI SAMAL VS	PANCHANAN PANIGRAHI VS	// GONDIA /128 /2020 ()
452	ABLAPL/0007886/2020	STATE OF ODISHA KARTIKA SASMAL VS	DIBYA JYOTI SAHOO VS	// REMUNA /100 /2020 ()
453	ABLAPL/0007887/2020	STATE OF ODISHA BASANTI PATRA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// THAKURMUNDA /56 /2020 () //



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454	ABLAPL/0007888/2020	GITA BEHERA VS STATE OF ODISHA	SURYAKANTA DASH VS	RAMBHA (KHALLIKOTE) /202 /2020 () //
455	ABLAPL/0007889/2020	BINODINI ROUT VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /207 /2020 () //
456	ABLAPL/0007890/2020	ARTABANDHU @ ARTATRANA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /48 /2011 () //
457	ABLAPL/0007891/2020	RAMESH KUMAR GUPTA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BIRMITRAPUR /83 /2020 () //
458	ABLAPL/0007892/2020	BANITA SWAIN VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA SADAR /97 /2020 () //
459	ABLAPL/0007893/2020	BIKRAM PRADHAN VS STATE OF ORISSA	AMITAV TRIPATHY VS	LOISINGHA(BOLANGIR) /45 /2020 () //
460	ABLAPL/0007894/2020	NARAYAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHALLIKOTE /325 /2019 () //
461	ABLAPL/0007895/2020	RAJA @ ABINASH SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	AUL /195 /2019 () //
462	ABLAPL/0007896/2020	BIRANCHI KUMAR MALLICK VS STATE OF ODISHA	M/S.A.K.SAHOO VS	G.UNDYAGIRI /21 /2020 () //
463	ABLAPL/0007897/2020	BIJAY SWAIN @ BIJAY KUMAR SWAIN @ TANCHITTARANJA SWAIN VS STATE OF ODISHA	CHITTARANJA SWAIN VS	MARINE PS AT JAMBO /68 /2020 () //
464	ABLAPL/0007898/2020	GAUTAM SANGHAPRIYA MITRA VS STATE OF ODISHA	A.K.SAHOO VS	KONARK /49 /2020 () //
465	ABLAPL/0007899/2020	KAMINI PRADHAN	A.K.SAHOO	G.UNDYAGIRI /21 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0007900/2020	STATE OF ODISHA KANHA @ AKASH MALIK	PRAFULLA KUMAR BISWAL	// AUL /90 /2020
		VS	VS	()
467	ABLAPL/0007901/2020	STATE OF ODISHA UDHABA MALLICK	A.K.SAHOO	// G.UNDYAGIRI /21 /2020
		VS	VS	()
468	ABLAPL/0007902/2020	STATE OF ODISHA PRANATI PRADHAN	B.B.ROUTRAY	// TALCHER TOWN /231 /2020
		VS	VS	()
469	ABLAPL/0007903/2020	STATE OF ODISHA PRABHATI BAG	M/S.SACHIDANANDA PADHEE	// barpalli /187 /2020
		VS	VS	()
470	ABLAPL/0007904/2020	STATE OF ODISHA CHINTAHARAN RAY	M/S.SACHIDANANDA PADHEE	// barpalli /186 /2020
		VS	VS	()
471	ABLAPL/0007905/2020	STATE OF ODISHA MANAS MOHANTA @ MANAS KUMAR MOHANTA	NONIT MAHATO	// JASHIPUR /90 /2020
		VS	VS	()
472	ABLAPL/0007906/2020	STATE OF ORISSA AJIJA KHATUN @ ABINA BIBI	PRAFULLA KUMAR BISWAL	// RAJKANIKA /117 /2020
		VS	VS	()
473	ABLAPL/0007907/2020	STATE OF ODISHA RATU SETH	M/S.SACHIDANANDA PADHEE	// barpalli /94 /2020
		VS	VS	()
474	ABLAPL/0007908/2020	STATE OF ODISHA HIRALAL MOHANTA	R.C.OJHA	// JASHIPUR /90 /2020
		VS	VS	()
475	ABLAPL/0007909/2020	STATE OF ODISHA PRABHU RANJAN MALIK @ TULUNA MALIK	ARIJEET MISHRA	// KOREI /132 /2020
		VS	VS	()
476	ABLAPL/0007910/2020	STATE OF ORISSA RAMAKANTA RATH	M/S.PRASANNA KUMAR MISHRA	// MAHILA P.S. BUXIBAZAR /53 /2020
		VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0007911/2020	STATE OF ODISHA ARUNA MALICK VS	PRAFULLA KUMAR BISWAL VS	GR/0000788/2020 RAJKANIKA /273 /2019 ()
478	ABLAPL/0007912/2020	STATE OF ODISHA SUSANT NAYAK VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /213 /2020 ()
479	ABLAPL/0007913/2020	STATE OF ODISHA MIRJA IMRAN BEG VS	RAMESH CHANDRA OJHA VS	// RAMACHANDAPUR /90 /2020 ()
480	ABLAPL/0007914/2020	STATE OF ODISHA KASINATH SETHY@KASIA VS	ASHOK KU.SAHOO VS	// MAHAKALPARA /77 /2020 ()
481	ABLAPL/0007915/2020	STATE OF ODISHA SANJAYA KUMAR MAHARANA @ MOHARANA VS	ABYASACHI MISHRA VS	// JATNI P.S. /216 /2020 ()
482	ABLAPL/0007916/2020	STATE OF ODISHA K.DAODAR REDDY VS	PARTHA SARATHI DAS VS	// PURUSHOTTAMPUR /157 /2020 ()
483	ABLAPL/0007917/2020	STATE OF ODISHA GOPI@GOPAN SETHI VS	MAHES DAS VS	// PATTAMUNDAI /227 /2020 ()
484	ABLAPL/0007918/2020	STATE OF ODISHA SUBASH TARAI VS	MAHES DAS VS	// PATTAMUNDAI /232 /2020 ()
485	ABLAPL/0007919/2020	STATE OF ODISHA ARAKSYA MALIK VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /203 /2020 ()
486	ABLAPL/0007920/2020	STATE OF ODISHA DINESH MANGARAJ VS	RAJENDRA KUMAR PRADHAN VS	// TITILAGARH /138 /2020 ()
487	ABLAPL/0007921/2020	STATE OF ODISHA BIKRAM MAJHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// JASHIPUR /90 /2020 () //

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488	ABLAPL/0007922/2020	NILU@LALATENDU DASH VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	KENDRAPARA /109 /2020 () //
489	ABLAPL/0007923/2020	RATNAKAR JENA VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	PATKURA /117 /2020 () //
490	ABLAPL/0007924/2020	SUJIT ROUT @ SIKUNA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHARMASALA /113 /2020 () //
491	ABLAPL/0007925/2020	JITEN KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.B.S.RAYAGURU VS	JUNAGARH /176 /2020 () //
492	ABLAPL/0007926/2020	PRATAP CHANDRA GOUDA VS STATE OF ODISHA	M/S.CHITTARANJAN SAHU VS	BHANJANAGAR /356 /2020 () //
493	ABLAPL/0007927/2020	BASUDEV MALLIK VS STATE OF ODISHA	DEEPAK KU.SAHOO VS	RAJNAGAR /58 /2020 () //
494	ABLAPL/0007928/2020	SAROJINI NAYAK VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	BALASORE VIGILANCE /19 /2020 () //
495	ABLAPL/0007929/2020	M.D.ABU SUFYAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TIRTOL /212 /2020 () //
496	ABLAPL/0007930/2020	KUNA DALAI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JENAPUR /200 /2020 () //
497	ABLAPL/0007931/2020	BISWAMBAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /202 /2020 SPECIAL JUDGE,BHUBANESWAR(Khordha *) TR/0000248/2020
498	ABLAPL/0007932/2020	ANUP KUMAR JENA VS STATE OF ODISHA	SARAT KUMAR JENA VS	NIHALPRASAD /62 /2020 () //
499	ABLAPL/0007933/2020	RUKMANI KHUNTIA	DHIRENDRA KUMAR MOHAPATRA	TAISARA /85 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0007934/2020	NIRAD KUMAR PUROHIT	SARAT KUMAR JENA	BARGARH /199 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0007935/2020	SANTOSH NIAL	MANAS CHAND	JUNAGARH /176 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0007936/2020	HARISH CHANDRA NANDA	A.C.BEHERA	JALESWAR /230 /2020
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0007937/2020	TRUPTIMAYEE TARAI	MAHES DAS	PATTAMUNDAI /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0007938/2020	LIPTIKANTA SAMAL @ BABU SAMAL	K.K.BHUYAN	BADACHANA /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0007939/2020	CHARUBALA SWAIN	MANAS CHAND	NIRAKARPUR /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0007940/2020	ALOK JENA@ALOK KUMAR JENA	SOUBHAGYA KUMAR DASH	NANDIPADA /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0007941/2020	SAMUEL EKKA	SANTANU KUMAR SARANGI	JANKIA P.S. /175 /2014
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0007942/2020	RAJIB GIRI	DEBASHISH ROUSTRAY	KHANDAGIRI P.S. /360 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0007943/2020	DINABANDHU BARIK	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0007944/2020	BIMALA BAG	TUKUNA KU.MISHRA	DHARAMGARH /86 /2020
		VS	VS	()

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511	ABLAPL/0007945/2020	STATE OF ODISHA MANOJ KUMAR KHATOI VS	SANTANU KUMAR SARANGI VS	// / /0 ()
512	ABLAPL/0007946/2020	STATE OF ODISHA RAHJASHREE@RAJASHREE SAHOO VS	HEMANT KUMAR TRIPATHY VS	// NIHALPRASAD /61 /2020 ()
513	ABLAPL/0007947/2020	STATE OF ODISHA GURU CHARAN DAS VS	ROHIT MAHATO VS	// JASHIPUR /90 /2020 ()
514	ABLAPL/0007948/2020	STATE OF ODISHA HITEN SWAIN VS	S.S.RAY VS	// BAIDYANATHPUR /64 /2018 ()
515	ABLAPL/0007949/2020	STATE OF ODISHA BRAJA KISHORE MALLICK VS	ARIJEET MISHRA VS	// BHANDARIPOKHARI /121 /2020 ()
516	ABLAPL/0007950/2020	STATE OF ODISHA DEBASHISH BARIK VS	SANTANU KUMAR SARANGI VS	// BADAGODA P.S. /187 /2020 ()
517	ABLAPL/0007951/2020	STATE OF ODISHA DHIREN SWAIN VS	S.S.RAY VS	// BAIDYANATHPUR /64 /2018 ()
518	ABLAPL/0007952/2020	STATE OF ODISHA WAJIB KHAN VS	SANTANU KUMAR SARANGI VS	// BALIANTA P.S. /177 /2020 ()
519	ABLAPL/0007953/2020	STATE OF ODISHA SK.FIYAZUDDIN VS	MD.G.MADANI VS	// PURUNABAZAR /114 /2020 ()
520	ABLAPL/0007954/2020	STATE OF ODISHA SAGAR BHOI@SAGAR BEHERA VS	SURYAKANTA DWIBEDI VS	// HANDAPA /132 /2020 ()
521	ABLAPL/0007955/2020	STATE OF ODISHA MANINDRA BASU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MUDULIPODA /45 /2019 () //

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522	ABLAPL/0007956/2020	BHIMSEN KHATOI VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	/ /0 () //
523	ABLAPL/0007957/2020	SK.GAYASUDDIN VS STATE OF ODISHA	MD.G.MADANI VS	PURUNABAZAR /114 /2020 () //
524	ABLAPL/0007958/2020	NISAKAR MOHANTY VS STATE OF ODISHA	SURESH KUMAR JENA VS	OUPADA /52 /2020 () //
525	ABLAPL/0007959/2020	GOPINATH PURI VS STATE OF ODISHA	MD.G.MADANI VS	AGARAPADA /58 /2020 () //
526	ABLAPL/0007960/2020	RAMA CHANDRA JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JALESWAR /227 /2020 () //
527	ABLAPL/0007961/2020	SATYANANDA BEHERA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	PANDAPADA /38 /2020 () //
528	ABLAPL/0007962/2020	KARTIKA BARDA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /133 /2020 () //
529	ABLAPL/0007963/2020	BUDU@ASHOK MOHRI@MOHURI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /45 /2019 () //
530	ABLAPL/0007964/2020	ANANTRANJAN SETHY @ ANANTA SETHY VS STATE OF ODISHA	B.S.RAYAGURU VS	DHENKANAL SADAR /194 /2020 () //
531	ABLAPL/0007965/2020	PRASANTA MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /141 /2020 () //
532	ABLAPL/0007966/2020	BANAMBAR BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /154 /2020 () //
533	ABLAPL/0007967/2020	MANU@MANAS JENA	M/S.J.K.KHUNTIA	RUPSA /47 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0007968/2020	JAYA@JAYADEV@JAYDEV MOHANTY	M/S.J.K.KHUNTIA	BALASORE TOWN /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0007969/2020	KALU CHARAN PATRA	ABINASH ROUTRAY	CHANDRASEKHARPUR /231 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0007970/2020	MANAS KUMAR PRADHAN@BANAMBAR	AMITAV TRIPATHY	NAYAGARH /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0007971/2020	SUKADEBA PRUSTY@SUKADEV	BASUDEV BARIK	SALIPUR /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0007972/2020	SOMANATH SINGH	ARUN KUMAR BUDHIA	JASHIPUR /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0007973/2020	KALIA MALLIK	DEEPAK KUMAR SAHOO	NIKIRAI /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0007974/2020	ALEKH CHARAN ROUT	CHRUNA RANJAN SATAPATHY	NEMALO /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0007975/2020	LAXMI PRIYA SETHY	DEEPAK KUMAR SAHOO	MARSHAGHAI /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0007976/2020	KANTHU NAIK	S.P. DASH	RARUAN /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0007977/2020	HEMANTA NAIK	SUNIL KUMAR PANDA	MOTANGA /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0007978/2020	PRAKASH PRADHAN @ NAPAL PRADHAN	SURYAKANTA DWIBEDI	KAMARDA /65 /2020
		VS	VS	()



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545	ABLAPL/0007979/2020	STATE OF ODISHA NIRANJAN MANDAL VS	PRAMOD KUMAR JENA VS	// SAHADEV KHUNTA /176 /2020 ()
546	ABLAPL/0007980/2020	STATE OF ODISHA SRI AKSHYA KUMAR JENA VS	JYOTI PRAKASH TRIPATHY VS	// SAHADEV KHUNTA /395 /2019 ()
547	ABLAPL/0007981/2020	STATE OF ODISHA KUMUDINI ROUT VS	MANAS CHAND VS	// RAMACHANDAPUR /88 /2020 ()
548	ABLAPL/0007982/2020	STATE OF ODISHA PADMA NAYAK @ PADMABATI NAYAK VS	PRATAP KUMAR MOHANTY VS	// NAYAPALLI P.S. /244 /2020 ()
549	ABLAPL/0007983/2020	STATE OF ODISHA BASUDEV PATRA VS	MANAS CHAND VS	// RAMACHANDAPUR /90 /2020 ()
550	ABLAPL/0007984/2020	STATE OF ODISHA PITABASH MOHARANA VS	P.R. CHHATOI VS	// BANKI /181 /2020 ()
551	ABLAPL/0007985/2020	STATE OF ODISHA URMILA SAHANI VS	P.K.BEHERA VS	// KENDRAPARA / /2020 ()
552	ABLAPL/0007986/2020	STATE OF ODISHA KUMUDA PRADHAN VS	SURYAKANTA DWIBEDI VS	// / /0 ()
553	ABLAPL/0007987/2020	STATE OF ODISHA SK.BABLU VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /118 /2020 ()
554	ABLAPL/0007988/2020	STATE OF ODISHA JAYANTA PADHIHARI VS	B.S. DASPARIDA VS	// NILGIRI /222 /2020 ()
555	ABLAPL/0007989/2020	STATE OF ODISHA SK.BABU ALI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// PURUNABAZAR /118 /2020 () //

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556	ABLAPL/0007990/2020	ABDUL PANJETAN KHAN @ BABU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /188 /2020 () //
557	ABLAPL/0007991/2020	DHIREN SWAIN VS STATE OF ODISHA	S.S.RAY VS	BAIDYANATHPUR /63 /2018 () //
558	ABLAPL/0007992/2020	SAMIR KABI VS STATE OF ODISHA	ROHIT MAHATO VS	JASHIPUR /90 /2020 () //
559	ABLAPL/0007993/2020	HITEN SWAIN VS STATE OF ODISHA	S.S.RAY VS	BAIDYANATHPUR /63 /2018 () //
560	ABLAPL/0007994/2020	RABI PRADHAN @ GENDU VS STATE OF ODISHA	N. SAHANI VS	CHANDAPUR /54 /2020 () //
561	ABLAPL/0007995/2020	RABIDRA BENIA @ RABINDRA BENIA VS STATE OF ODISHA	MANORANJAN PADHY VS	KAKIRIGUMMA /47 /2019 () //
562	ABLAPL/0007996/2020	CHAMPESWAR PADHAN VS STATE OF ODISHA	B.S. DASPARIDA VS	DUNGURIPALI /67 /2020 () //
563	ABLAPL/0007997/2020	JADADISH PALEI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /181 /2020 () //
564	ABLAPL/0007998/2020	DUSASAN BALIARSINGH VS STATE OF ODISHA	B.S.DASPARIDA VS	BRAHMAGIRI /121 /2019 () //
565	ABLAPL/0007999/2020	ROSAN KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN PANDA VS	SEA BEACH /100 /2020 () //
566	ABLAPL/0008000/2020	MINATI BEHERA VS STATE OF ODISHA	B.S. DASPARIDA VS	SIMULIA /158 /2020 () //
567	ABLAPL/0008001/2020	BASANTA SENA	N. SAHANI	TANGI (KHURDA) /205 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :14/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0008002/2020	SUSANTA KUMAR PRADHAN	R.N. BARIK	ITAMATI /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0008003/2020	SUNIL KUMAR NAYAK @ DON	PRADEEP KUMAR PARIDA	BIDANASI /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0008004/2020	KALIA PRADHAN @ KALU CHARAN PRADHAN	ANAPAS KUMAR ACHARYA	KHALLIKOTE /250 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0008005/2020	BHAGYADHAR LENKA	SAMARENDRA BAHADUR	NIALI /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0008006/2020	BIJAY KUMAR PATALSINGH	RAGHUNATH DAS MOHAPATRA	BAIDESWAR /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0008007/2020	JABED KHAN	S.R. DASH	JASHIPUR /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0008008/2020	EENA @ UMAKANTA MALLIK	DHARMENDRA SETHY	NILGIRI /221 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0008009/2020	MAGUNI BEHERA	MAHES DAS	MANCHESWAR P.S. /210 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0008010/2020	JAGANNATH PRAHDAN	DEEPAK KUMAR PANDA	JEYPORE SADAR /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0008011/2020	BASANT MANDAL	B.K.NAYAK-3	NAYAGARH SADAR /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0008012/2020	DR.JAYANTA KUMAR DASH	V.NARASINGH	CUTTACK VIGILANCE /20 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0008013/2020	STATE OF ODISHA SUJIT KUMAR PRADHAN VS	ASIT KUMAR JENA VS	// / /0 ()
580	ABLAPL/0008014/2020	STATE OF ODISHA SUNIL DIGAL VS	SANJIT KUMAR SAHOO VS	// K.NUAGOAN /30 /2020 ()
581	ABLAPL/0008015/2020	STATE OF ODISHA SANJAY KUMAR MALLICK VS	S.K. NAYAK VS	// SUNDARGARH SADAR /144 /2020 ()
582	ABLAPL/0008016/2020	STATE OF ODISHA BHAGABAN SASMAL VS	S.P DASH VS	// SIMULIA /57 /2020 ()
583	ABLAPL/0008017/2020	STATE OF ODISHA JEETENDRA KUMAR BEURA VS	SANTANU KUMAR SARANGI VS	// BADAGODA P.S. /187 /2020 ()
584	ABLAPL/0008018/2020	STATE OF ODISHA KAMBHUNATH MAJHI VS	BISWAJIT MOHAPATRA VS	// SORO /179 /2020 ()
585	ABLAPL/0008019/2020	STATE OF ODISHA ANTRAYAMI SENAPATI VS	SANTANU KUMAR SARANGI VS	// BADAGODA P.S. /187 /2020 ()
586	ABLAPL/0008020/2020	STATE OF ODISHA RAGHABA PODH VS	PRAHALLAD SAHU VS	// SOHELLA /90 /2020 ()
587	ABLAPL/0008021/2020	STATE OF ODISHA SUHASINI OJHA VS	R.K. SUTAR VS	// BADAGODA P.S. /186 /2020 ()
588	ABLAPL/0008022/2020	STATE OF ODISHA PRAHALLAD GIRI VS	PRAMOD KUMAR JENA VS	// RASGOBINDPUR /97 /2020 ()
589	ABLAPL/0008023/2020	STATE OF ODISHA NAROTTAM MOHANTY VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// BADAGODA P.S. /69 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :14/07/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
590	ABLAPL/0008024/2020	BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /183 /2020 () //
591	ABLAPL/0008025/2020	SUBRAT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /788 /2020 () //
592	ABLAPL/0008026/2020	VIRENDRA RAI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BALUGAON P.S. /89 /2011 () //
593	ABLAPL/0008027/2020	DILLIP PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	JODA /90 /2020 () //
594	ABLAPL/0008028/2020	PRASANT KUMAR DAS VS STATE OF ODISHA	S.K. NAYAK VS	TIHIDI /209 /2020 () //
595	ABLAPL/0008029/2020	HEMANTA KUMAR SAHU @ BULU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /147 /2020 () //
596	ABLAPL/0008030/2020	SANTOSH PARIDA VS STATE OF ODISHA	N. SAHANI VS	RANPUR /190 /2020 () //

# ORISSA HIGH COURT

MISC CASES FILED on :14/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2020 MSA/1/2020	SIBA JHANKAR-MP	MANMAYA KUMAR DASH
2	15/2020 FA/264/1982	NARSINGH RATH-MP	M/S.SANKARSAN RATH
3	19/2020 OTAPL/6/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
4	20/2020 OTAPL/6/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
5	21/2020 OTAPL/7/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
6	22/2020 OTAPL/7/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
7	23/2020 OTAPL/8/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
8	24/2020 OTAPL/8/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
9	25/2020 OTAPL/9/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
10	26/2020 OTAPL/9/2020	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX-MP	SUSHAR KANTH SATAPATHY
11	61/2020 SA/226/1986	MOHANA-MP	
12	308/2020 RSA/144/2020	SHANKARSAN PANIGRAHI-MP	MAHESWAR MOHANTY
13	309/2020 RSA/174/2005	RAMA KRISHNA RATHO-MP	M/S.BASUDEV MISHRA
14	310/2020 RSA/244/2013	MANJULATA SATAPATHY-MP	M/S.RAMA CH.RATH
15	396/2020 CRLREV/173/2020	BASANTA BEERA-MP	JYOTIRMAYA SAHOO
16	397/2020 CRLREV/318/2020	PADU GUNTHA-MP	MANORANJAN PADHY
17	398/2020 CRLREV/318/2020	PADU GUNTHA-MP	MANORANJAN PADHY
18	399/2020 CRLREV/318/2020	PADU GUNTHA-MP	MANORANJAN PADHY
19	414/2020 CMP/370/2020	SHREEDHAR SAHANI-MP	RABINDRANATH SENAPATI
20	509/2020 FAO/604/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD-MP	BASANTA KUMAR MAHALI
21	510/2020 FAO/513/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD-MP	HIMAN KUMAR
22	511/2020 FAO/203/2020	MANAGER (T.,P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD-MP	S.P.K.PANDA
23	512/2020 FAO/203/2020	MANAGER (T.,P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD-MP	S.P.K.PANDA
24	513/2020 FAO/331/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD-MP	S.P.K.PANDA
25	514/2020 FAO/331/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD-MP	S.P.K.PANDA
26	515/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD-MP	S.P.K.PANDA

27	FAO/260/2020 516/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO LIMITED-MP	COMITIBD.CMENGH
28	FAO/261/2020 517/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO LIMITED-MP	COMITIBD.CMENGH
29	FAO/260/2020 518/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO LIMITED-MP	COMITIBD.CMENGH
30	FAO/261/2020 618/2020	RANJAN KUMAR DEHURY-MP	BIBHUDANANDA MOHAPATRA
31	BLAPL/4514/2020 622/2020	SABARAN MUNDARI @ THUPA-MP	DHIRENDRA KU MOHAPATRA
32	BLAPL/4182/2020 623/2020	ANANDA BHUYAN @ BHIAN-MP	RUDRA NARAYAN PARIJA
33	BLAPL/316/2020 624/2020	HIMANSU SEKHAR NAYAK-MP	M/S.BHAGABAT PRASAD RATH
34	BLAPL/7170/2019 625/2020	SK. HYDER ALI @ SK.HIDAR ALI-MP	PRAFULLA KUMAR KHATEI
35	BLAPL/3123/2020 626/2020	AMIT KUMAR SAHU @ AMIT BIHARI-MP	BIJAYA KUMAR RAGADA
36	BLAPL/4028/2020 627/2020	JAYARAM GOLLARY @ GOLORY JAYARAM-MP	PRASANTA KUMAR SAHOO
37	BLAPL/4452/2020 628/2020	GOPAL GUPTA-MP	CHINMAYA MOHANTY
38	BLAPL/1664/2020 637/2020	GOPAL BEHERA-MP	ARUN KUMAR DAS
39	ABLAPL/6224/2020 721/2020	PRAMOD KUMAR SAHOO-MP	PRAJIT KUMAR PRADHAN
40	CRLMC/1167/2020 722/2020	KHAGESWAR@PRUTHIRAJ PRADHAN-MP	JAGABANDHU SAHU
41	CRLMC/1168/2020 723/2020	KAMALAKANTA DASH-MP	DEBARAJ MOHANTY
42	CRLMC/1169/2020 724/2020	RAJ KISHORE PANDA-MP	SATYAJIT MUKHERJEE
43	CRLMC/1175/2020 765/2020	SUSA@SUSANTA@NIRAKAR-MP	M/S.D.P.PATTNAIK
44	CRLA/535/2011 766/2020	ALOK@NILAKANTHA PATTANAIAK-MP	MR.SUBHENDU KUMAR DAS
45	CRLA/568/2015 767/2020	AMRESH CHANDRA BARIK-MP	M/S.SITIKANT MISHRA
46	CRLA/126/2015 768/2020	SUNIL KUMAR NAHAK-MP	S.K.BHANJADEO
47	CRLA/408/2020 769/2020	AJIT@SAMEER PANI-MP	M/S.B.R.TRIPATHY
48	CRLA/409/2020 770/2020	AJIT@SAMEER PANI-MP	M/S.B.R.TRIPATHY
49	CRLA/409/2020 771/2020	AJIT@SAMEER PANI-MP	M/S.B.R.TRIPATHY
50	CRLA/409/2020 791/2020	D.M., ORIENTAL INSURANCE CO. LTD.-MP	P.K.MAHALI
51	MACA/489/2020 792/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO LIMITED-MP	PRASANTA KUMAR MAHALI
52	MACA/490/2020 793/2020	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
53	MACA/501/2020 794/2020	M/S.NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
54	MACA/507/2020 795/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
55	MACA/508/2020 796/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ANUPAN BEHARI DAS
56	MACA/479/2020 821/2020	SATYANARAYAN BHUE-MP	(MR.S.K.JOSHI)
57	WA/630/2019 822/2020	BERHAMPUR UNIVERSITY-MP	MANOJ KUMAR MISHRA
	WA/416/2020		

58	823/2020 WA/416/2020	BERHAMPUR UNIVERSITY-MP	MANOJ KUMAR MISHRA
59	824/2020 WA/416/2020	BERHAMPUR UNIVERSITY-MP	MANOJ KUMAR MISHRA
60	825/2020 WA/248/2017	STATE OF ORISSA-MP	SR.S.C.S AND ME
61	826/2020 WA/419/2020	MANIBHADRA SENA-MP	PRAJIT KUMAR PRADHAN
62	827/2020 WA/419/2020	MANIBHADRA SENA-MP	PRAJIT KUMAR PRADHAN
63	828/2020 WA/420/2020	POOJA DAS-MP	SATYABRATA MOHANTY
64	829/2020 WA/421/2020	DR.SRABANEE MISHRA-MP	SATYABRATA MOHANTY
65	830/2020 WA/422/2020	RASMITA PADHI-MP	SATYABRATA MOHANTY
66	831/2020 WA/423/2020	STATE OF ORISSA-MP	SR.S.C.
67	832/2020 WA/423/2020	STATE OF ORISSA-MP	SR.S.C.
68	833/2020 WA/423/2020	STATE OF ORISSA-MP	SR.S.C.
69	834/2020 WA/423/2020	STATE OF ORISSA-MP	SR.S.C.
70	835/2020 WA/424/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
71	836/2020 WA/424/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
72	837/2020 WA/424/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
73	838/2020 WA/424/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
74	839/2020 WA/425/2020	STATE OF ODISHA-MP	A.G.A.
75	840/2020 WA/425/2020	STATE OF ODISHA-MP	A.G.A.
76	841/2020 WA/426/2020	STATE OF ODISHA-MP	A.G.A.
77	842/2020 WA/426/2020	STATE OF ODISHA-MP	A.G.A.
78	843/2020 WA/427/2020	STATE OF ODISHA-MP	A.G.A.
79	844/2020 WA/427/2020	STATE OF ODISHA-MP	A.G.A.
80	7677/2020 WP(C)/16408/2020	LAMBODAR NAYAK-MP	JITENDRA KUMAR DIGAL
81	7678/2020 WP(C)/16410/2020	PRAHLAD CHANDRA NAYAK-MP	JITENDRA KUMAR DIGAL
82	7679/2020 WP(C)/16409/2020	BISHNU CHANDRA PATRI-MP	JITENDRA KUMAR DIGAL
83	7680/2020 WP(C)/14358/2020	FRANAL BISWAL-MP	GOPAL CH.MOHARANA
84	7681/2020 WP(C)/16411/2020	BHAKILATA DAS-MP	JITENDRA KUMAR DIGAL
85	7682/2020 WP(C)/16412/2020	DPJ NKC (JV)-MP	BIJAY JENA
86	7683/2020 WP(C)/16414/2020	STEEL AUTHORITY OF INDIA LIMITED-MP	JAGANATH PATNAIK
87	7684/2020 WP(C)/16415/2020	KESHAB CHANDRA BAG-MP	GOURI KUMAR RATH
88	7686/2020 WP(C)/9929/2020	CONFEDERATION OF CITIZENS ASSOCIATIONS,BHUBANESHWAR-MP	ESWAR MISHRA ACHARYA
89	7687/2020	SUKANTA DHAL-MP	ARUN KUMAR PATRA



90	WP(C)/16417/2020 7688/2020	SUSANT KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
91	WP(C)/16418/2020 7689/2020	NIRMAL KUMAR DAS-MP	ARUN KUMAR PATRA
92	WP(C)/16419/2020 7690/2020	CHAYABATI SAHU-MP	AJIT KU.MOHANTY
93	WP(C)/16420/2020 7691/2020	SASHI PRAVA BINDHANI-MP	SUJATA JENA
94	WP(C)/16421/2020 7692/2020	HULAS PRADHAN-MP	BIRAJA PRASANNA DAS
95	WP(C)/16422/2020 7693/2020	PRAFULLA KUMAR PRADHAN-MP	BIRAJA PRASANNA DAS
96	WP(C)/16424/2020 7694/2020	NANDA KISHORE MALLICK-MP	ARUN KUMAR PATRA
97	WP(C)/16423/2020 7695/2020	NARAYAN ROUT-MP	ARUN KUMAR PATRA
98	WP(C)/16425/2020 7696/2020	RAMA CHANDRA MOHANTY-MP	BIRAJA PRASANNA DAS
99	WP(C)/16426/2020 7697/2020	DIPU RANJAN SAHOO-MP	ARUN KUMAR PATRA
100	WP(C)/16427/2020 7698/2020	PRANAYA KISHORE PATTANAIK-MP	BIRAJA PRASANNA DAS
101	WP(C)/16428/2020 7699/2020	ARUN KUMAR SAHU-MP	ARUN KUMAR PATRA
102	WP(C)/16429/2020 7700/2020	GOLAKA BIHARI PATTANAIK-MP	BIRAJA PRASANNA DAS
103	WP(C)/16430/2020 7701/2020	BIMAL PRASAD PATTANAIK-MP	BIRAJA PRASANNA DAS
104	WP(C)/16432/2020 7702/2020	HEMANT KUMAR DASH-MP	SASWATI MOHAPATRA
105	WP(C)/16433/2020 7703/2020	BIBHUTI BHUSAN PRADHAN-MP	BIRAJA PRASANNA DAS
106	WP(C)/16434/2020 7704/2020	SUBASH CHANDRA PATNAIK-MP	BIRAJA PRASANNA DAS
107	WP(C)/16436/2020 7705/2020	GOKUL CHANDRA NAYAK-MP	SURYAKANTA DWIBEDI
108	WP(C)/16437/2020 7706/2020	KISHOR KUMAR SHARMA-MP	BIRAJA PRASANNA DAS
109	WP(C)/16438/2020 7707/2020	SADHU SARAN GUPTA-MP	BIRAJA PRASANNA DAS
110	WP(C)/16440/2020 7708/2020	SMRUTEESHREE ROUTRAY-MP	BIRAJA PRASANNA DAS
111	WP(C)/16443/2020 7709/2020	RAJENDRA KUMAR ROUT-MP	BIRAJA PRASANNA DAS
112	WP(C)/16445/2020 7710/2020	THE ORISSA RETIRED POLICE OFFICERS WELFARE ASSOCIATION	M/S.KONTOH KU.PATTANAIK, M/S.RABI SHANKAR P
113	WP(C)/24577/2019 7711/2020	BISIKESAN PRADHAN-MP	PRAMOD KUMAR NAYAK
114	WP(C)/11973/2020 7712/2020	TARAKANTA SAHOO-MP	BIRAJA PRASANNA DAS
115	WP(C)/16453/2020 7713/2020	AMIYA KUMAR BARIK-MP	SUSANTA KUMAR TRIPATHY
116	WP(C)/16454/2020 7714/2020	PRIYANKA SHARMA-MP	GAUTAM TRIPATHY
117	WP(C)/13269/2020 7715/2020	PRAMOD CHANDRA NAYAK-MP	BIRAJA PRASANNA DAS
118	WP(C)/16456/2020 7716/2020	SHAILAZE DORA-MP	DIGAMBARA MISHRA
119	WP(C)/3767/2020 7717/2020	BHAGABAN DORA-MP	M/S.DIGAMBARA MISHRA
120	WP(C)/3009/2020 7718/2020	UNION OF INDIA-MP	M/S.N.R.ROUTRAY,J.PRADHAN,S.K.MOHANTY,T.K.CH
	WP(C)/9593/2019		

121	7719/2020 WP(C)/16458/2020	DIGAMBAR KANHAR-MP	SURYAKANTA DWIBEDI
122	7720/2020 WP(C)/16459/2020	HARA PRASADA MOHAPATRA-MP	BIRAJA PRASANNA DAS
123	7721/2020 WP(C)/14422/2020	MANOJ KUMAR AGARWALA-MP	B.S.DASPARIDA
124	7722/2020 WP(C)/22485/2014	GADADHAR MAHAPATRA-MP	M/S.MANOJA KU.KHUNTIA
125	7723/2020 WP(C)/16460/2020	BINODINI ROUSTRAY-MP	BIRAJA PRASANNA DAS
126	7724/2020 WP(C)/16461/2020	MANMOHAN ROUSTRAY-MP	KOUSIK ANANDA GURU
127	7725/2020 WP(C)/16462/2020	URMILA BEHERA-MP	KOUSIK ANANDA GURU
128	7726/2020 WP(C)/16463/2020	NIBAS KUMAR SUBUDHI-MP	BIRAJA PRASANNA DAS
129	7727/2020 WP(C)/16464/2020	KABITA PATNAIK-MP	KOUSIK ANANDA GURU
130	7728/2020 WP(C)/16465/2020	PRASADINI SAMAL-MP	KOUSIK ANANDA GURU
131	7731/2020 WP(C)/16466/2020	PRIYA RANJAN PRADHAN-MP	BIRAJA PRASANNA DAS
132	7732/2020 WP(C)/16467/2020	NIBEDITA BISHOYI-MP	KOUSIK ANANDA GURU
133	7733/2020 WP(C)/16469/2020	DANARDAN PARIDA-MP	BIRAJA PRASANNA DAS
134	7734/2020 WP(C)/16468/2020	SIBAJI SAMAL-MP	KOUSIK ANANDA GURU
135	7735/2020 WP(C)/16470/2020	JITENDRA PRADHAN-MP	BIRAJA PRASANNA DAS
136	7736/2020 WP(C)/16471/2020	BIMALENDU PRADHAN-MP	MOHIT AGARWAL
137	7737/2020 WP(C)/16472/2020	BIJAY KUMAR-MP	BIRAJA PRASANNA DAS
138	7738/2020 WP(C)/14781/2020	SATYASHRI MOHAPATRA-MP	RUDRA NARAYAN PARIJA
139	7739/2020 WP(C)/16473/2020	LILARANI SWAIN-MP	SHASHI BHUSAN JENA
140	7741/2020 WP(C)/16474/2020	RANJIT PRASAD-MP	BIRAJA PRASANNA DAS
141	7742/2020 WP(C)/16475/2020	PRATIVARANI BISWAL-MP	SHASHI BHUSAN JENA
142	7743/2020 WP(C)/16476/2020	KEDAR PRASAD-MP	BIRAJA PRASANNA DAS
143	7744/2020 WP(C)/15199/2020	RAJIB KUMAR MAHAKUD-MP	N.K.SAHU
144	7745/2020 WP(C)/16477/2020	YOGESH SAHU-MP	BIRAJA PRASANNA DAS
145	7746/2020 WP(C)/15199/2020	RAJIB KUMAR MAHAKUD-MP	N.K.SAHU
146	7747/2020 WP(C)/16478/2020	PRASANTA KUMAR SAHOO-MP	BIRAJA PRASANNA DAS
147	7748/2020 WP(C)/16479/2020	BHAJA GOBINDA ROUT RAY-MP	BIRAJA PRASANNA DAS
148	7749/2020 WP(C)/16481/2020	SABITRI DAS-MP	BIRAJA PRASANNA DAS
149	7750/2020 WP(C)/16993/2017	HANDA TANTY-MP	M/S.JYOTIRMAY GUPTA
150	7751/2020 WP(C)/16483/2020	RAJESH SWAIN-MP	BIRAJA PRASANNA DAS
151	7752/2020 WP(C)/16992/2017	ABDUL BARI-MP	M/S.JYOTIRMAY GUPTA
152	7753/2020	JAYASHREE MOHANTY-MP	M/S.JYOTIRMAYA GUPTA

153	WP(C)/7670/2017 7754/2020	UMAMANI MOHANTY-MP	M/S.JYOTIRMAYA GUPTA
154	WP(C)/7672/2017 7755/2020	SUKANTILATA NAYAK-MP	M/S.JYOTIRMAYA GUPTA
155	WP(C)/7673/2017 7756/2020	MANZOOR ALI-MP	BIRAJA PRASANNA DAS
156	WP(C)/16485/2020 7757/2020	TUSARA RANAJN PATRA-MP	SAMEER KUMAR DAS
157	WP(C)/16486/2020 7758/2020	SAMARENDRA JENA-MP	BIRAJA PRASANNA DAS
158	WP(C)/16487/2020 7759/2020	DR.BIBEKANANDA SINGH-MP	DIGAMBARA MISHRA
159	WP(C)/16488/2020 7760/2020	LAXMAN SAMANTARA @ SAMANTARAY-MP	BIRAJA PRASANNA DAS
160	WP(C)/16489/2020 7761/2020	M/S.LOKANATH TRADERS-MP	NAGEN KUMAR BARICK
161	WP(C)/16490/2020 7762/2020	ANITA MOHAPATRA-MP	BIRAJA PRASANNA DAS
162	WP(C)/16491/2020 7763/2020	RITANJALI MAHARANA-MP	ARUN KUMAR BUDHIA
163	WP(C)/16492/2020 7764/2020	BRAJA KISHORE NANDA-MP	BIRAJA PRASANNA DAS
164	WP(C)/16493/2020 7765/2020	JIBAN KUMAR MOHANTY-MP	SITIKANT MISHRA
165	WP(C)/16495/2020 7766/2020	PARESH MALLICK-MP	BIRAJA PRASANNA DAS
166	WP(C)/16496/2020 7767/2020	PRAMOD KUMAR NANDA-MP	BIRAJA PRASANNA DAS
167	WP(C)/16498/2020 7768/2020	BAHLAB CHARAN SAHOO-MP	AUROVINDA MOHANTY
168	WP(C)/16501/2020 7769/2020	GANESWAR MOHAPATRA-MP	BANSHIDAR BAUG
169	WP(C)/16500/2020 7770/2020	UMAKANTA MAJHI-MP	BIRAJA PRASANNA DAS
170	WP(C)/16502/2020 7771/2020	SHIVASANKAR MOHANTY-MP	
171	WP(C)/15899/2020 7772/2020	M/S.VFPL ASIPL JV COMPANY-MP	SARADA P.SARANGI
172	WP(C)/12475/2020 7773/2020	M/S.PURE COKE LIMITED-MP	DEBASIS TRIPATHY
173	WP(C)/16503/2020 7774/2020	BHAJA GOBINDA ROUT RAY-MP	BIRAJA PRASANNA DAS
174	WP(C)/16504/2020 7775/2020	THE KORAPUT CENTRAL COOPERATIVE BANK LTD.-MP	M/S. BAIDHAR SAHOO
175	WP(C)/25949/2019 7776/2020	RAM GOND-MP	DEBASIS TRIPATHY
176	WP(C)/16506/2020 7777/2020	RANJIT PRASAD-MP	BIRAJA PRASANNA DAS
177	WP(C)/16507/2020 7778/2020	M/S.JRT NKBPL JV-MP	D.K.DAS
178	WP(C)/14114/2020 7779/2020	DINANATH SINGH-MP	BIRAJA PRASANNA DAS
179	WP(C)/16509/2020 7780/2020	PRADEEP KUMAR SAHU-MP	DEBARAJ MOHANTY
180	WP(C)/16512/2020 7781/2020	MAHENDRA DASH-MP	BIRAJA PRASANNA DAS
181	WP(C)/16511/2020 7782/2020	SUBHRANTA KUMAR JENA-MP	M/S.ANTARYAMI SWAIN
182	WP(C)/236/2020 7783/2020	PRADEEP KUMAR SAHU-MP	DEBARAJ MOHANTY
183	WP(C)/16512/2020 7784/2020	SURENDRA BHOI-MP	M/S. ANTARYAMI SWAIN
	WP(C)/2936/2020		

184	7785/2020 WP(C)/14925/2020	SANTOSH KUMAR PAL-MP	S.K.OJHA
185	7788/2020 WP(C)/16516/2020	MS.MILLENIUM SUPPLIERS PVT LTD-MP	GOURI MOHAN RATH
186	7789/2020 WP(C)/16519/2020	SUKUMAR MAITY-MP	BIRAJA PRASANNA DAS
187	7790/2020 WP(C)/16521/2020	SUVENDU JENA-MP	BIRAJA PRASANNA DAS
188	7791/2020 WP(C)/16523/2020	MANOJ KUMAR SAHOO-MP	BIRAJA PRASANNA DAS
189	7792/2020 WP(C)/16526/2020	RANJIT PRASAD-MP	BIRAJA PRASANNA DAS
190	7793/2020 WP(C)/16530/2020	PARESH MALLICK-MP	BIRAJA PRASANNA DAS
191	7794/2020 WP(C)/16532/2020	SUBHASHREE BARIK-MP	G.N.MISHRA
192	7795/2020 WP(C)/16541/2020	SADHU SARAN GUPTA-MP	BIRAJA PRASANNA DAS
193	7796/2020 WP(C)/16547/2020	SIDDHARTHA SAHU-MP	BIRAJA PRASANNA DAS
194	7797/2020 WP(C)/16552/2020	ASHOK KUMAR SAHU-MP	BIRAJA PRASANNA DAS
195	7798/2020 WP(C)/16556/2020	PITAMBER MALLICK-MP	BIRAJA PRASANNA DAS
196	7799/2020 WP(C)/16566/2020	RABINDRA KUMAR MALLICK-MP	BIRAJA PRASANNA DAS
197	7800/2020 WP(C)/16569/2020	GOURI BARIK-MP	BIRAJA PRASANNA DAS
198	7801/2020 WP(C)/16571/2020	CHAMPARANI MANDAL-MP	BIRAJA PRASANNA DAS
199	7802/2020 WP(C)/16572/2020	BENUDHAR BAL-MP	ASHUTOSH MOHANTA
200	7803/2020 WP(C)/16573/2020	BIBEKANANDA PRADHAN-MP	BIRAJA PRASANNA DAS
201	7804/2020 WP(C)/16575/2020	MANOJ KUMAR SAHOO-MP	BIRAJA PRASANNA DAS
202	7805/2020 WP(C)/16576/2020	OM PRAKASH NAYAK-MP	RAKESH KUMAR MALLICK
203	7806/2020 WP(C)/16577/2020	HEMANTA KUMAR SAHOO-MP	BIRAJA PRASANNA DAS
204	7807/2020 WP(C)/16578/2020	JAYANTA KUMAR SWAIN-MP	BIRAJA PRASANNA DAS
205	7808/2020 WP(C)/16580/2020	SANJEEB KUMAR CHINARA-MP	RANJAN KUMAR ROUT
206	7809/2020 WP(C)/16581/2020	SANKARASANA MOHAPATRA-MP	PRADEEP KUMAR MOHAPATRA
207	7810/2020 WP(C)/16583/2020	ARYA VIHAR HOUSING SOCIETY-MP	KISHORE KUMAR MISHRA
208	7811/2020 WP(C)/16584/2020	DURYODHAN BARIKI-MP	LAXMIDHAR DASH
209	7812/2020 WP(C)/16585/2020	SUJATA SAHU-MP	LAXMIDHAR DASH
210	7813/2020 WP(C)/16586/2020	PRAVAT KUMAR BHATTA-MP	BUDHADEV ROURTRAY
211	7814/2020 WP(C)/16587/2020	SURYAMANI NANDA-MP	BIRAJA PRASANNA DAS
212	7815/2020 WP(C)/16588/2020	SRIKANTA DAS-MP	BUDHADEV ROURTRAY
213	7816/2020 WP(C)/16589/2020	BIBEKANANDA ROURTRAY-MP	BIRAJA PRASANNA DAS
214	7817/2020 WP(C)/16590/2020	BIJAY KUMAR GHADEI-MP	BIRAJA PRASANNA DAS
215	7818/2020	SABITA NANDA-MP	BIRAJA PRASANNA DAS

216	WP(C)/16593/2020 7819/2020	UPENDRA GOCHHAYAT-MP	B.SINGH
217	WP(C)/16594/2020 7820/2020	GUNAMANI BISWAL-MP	BIRAJA PRASANNA DAS
218	WP(C)/16595/2020 7821/2020	UPENDRA GOCHHAYAT-MP	B.SINGH
219	WP(C)/16594/2020 7822/2020	STATE TRANSPORT EMPLOYEES FEDERATION, ODISHA-MPS.	SADASIVA PATRA
220	WP(C)/1189/2020 7823/2020	SABITA NANDA-MP	PRASANTA KUMAR SAHOO
221	WP(C)/16597/2020 7824/2020	BIKASH RANJAN BISWAL-MP	BIRAJA PRASANNA DAS
222	WP(C)/16598/2020 7825/2020	SAMBIT MOHANTY-MP	BIRAJA PRASANNA DAS
223	WP(C)/16601/2020 7826/2020	SINDHU SWAIN-MP	PRASANTA KUMAR SAHOO
224	WP(C)/16600/2020 7827/2020	PUSPALATA MALLICK-MP	BIRAJA PRASANNA DAS
225	WP(C)/16603/2020 7828/2020	SHYAMA SUNDAR SANSKRIT VIDYALATA/COLLEGE, BHOGNESWAR	GYANESWAR SATPATHY
226	WP(C)/16636/2020 7829/2020	BACHHAKALPA SANSKRIT VIDYALAYA, DAHIPUR-MP	GYANESWAR SATPATHY
227	WP(C)/16643/2020 7830/2020	JHAGADESWAR SANSKRIT VIDYALAYA, KHULUDA-MP	GYANESWAR SATPATHY
228	WP(C)/16644/2020 7831/2020	RAJAT KUMAR MOHAPATRA-MP	L.K.MOHANTY
229	WP(C)/16645/2020 7832/2020	DURGAMADHAB SAHOO-MP	ANUP UDAYA SENAPATI
230	WP(C)/16647/2020 7833/2020	M/S.MAA MANGALA MINI MOTOR TRANSPORT-MP	DURGA PRASAD DHAL
231	WP(C)/16649/2020 7834/2020	GAYANA RANJAN SAHOO-MP	SATYABRATA MOHANTY
232	WP(C)/16661/2020 7835/2020	M/S.ANUPAM TRADERS-MP	M/S.SUKANTA KUMAR DALAI
233	WP(C)/16666/2020 7836/2020	PRASANNA KUMAR PATTANAYAK-MP	
234	WP(C)/16667/2020 7837/2020	ASHOK KUMAR KHATUA-MP	PRASANNA KUMAR PATTANAYAK
235	WP(C)/16668/2020 7838/2020	A.S.ANANYA PRADHAN-MP	SUKANTA KUMAR MISHRA
236	WP(C)/16669/2020 7839/2020	MADHUSMITA BISWAL-MP	SUKANTA KUMAR MISHRA
237	WP(C)/16670/2020 7840/2020	PRAVAT RANJAN ROUT-MP	SUKANTA KUMAR MISHRA
238	WP(C)/16671/2020 7841/2020	HITESH RANJAN PRADHAN-MP	SUKANTA KUMAR MISHRA
239	WP(C)/16672/2020 7842/2020	ANUJ KUMAR SENAPATI-MP	SUKANTA KUMAR MISHRA
240	WP(C)/16673/2020 7843/2020	SMRUTILAGNA NAYAK-MP	SUKANTA KUMAR MISHRA
241	WP(C)/16674/2020 7844/2020	LAKSHMIPRIYA MOHAPATRA-MP	SUKANTA KUMAR MISHRA
242	WP(C)/16675/2020 7845/2020	DHANANJAY DAS-MP	M/S.SUKANTA KUMAR MISHRA
243	WP(C)/16676/2020 412/2020	BABAJI MOHARANA-MP	
244	CMP/196/2020 413/2020	HEMANTA MOHARANA-MP	P.R.CHHATOI
245	CMP/350/2020 619/2020	GOPAL RAUT-MP	
246	BLAPL/1607/2020 620/2020	DWARU LUHA-MP	
	BLAPL/2284/2020		

247	621/2020 BLAPL/2283/2020	DHANESWAR CHHATRIA @ DHANE-MP	
248	635/2020 ABLAPL/5117/2020	BANSIDHAR NAIK-MP	
249	636/2020 ABLAPL/5118/2020	AKULI NAIK-MP	
250	638/2020 ABLAPL/2269/2016	BADAL KU.PRADHAN-MP	J.SAHOO
251	639/2020 ABLAPL/3031/2020	DIPTIREKHA MALLICK-MP	
252	640/2020 ABLAPL/6311/2020	KISHOR TANTY-MP	
253	641/2020 ABLAPL/3945/2020	GITA DIGAL-MP	
254	642/2020 ABLAPL/4424/2020	ADITYA KUMAR PATNAIK-MP	
255	643/2020 ABLAPL/4420/2020	ALAKA @ MAMI MOHANTY-MP	
256	7685/2020 WP(C)/19845/2017	KRUTIBAS DHAL-MP	
257	7729/2020 WP(C)/4675/2020	DHRUBA CHARAN BISWAL-MP	
258	7730/2020 WP(C)/5730/2020	DIBAKAR SAHOO-MP	
259	7740/2020 WP(C)/13058/2020	NAMITA SINGH-MP	
260	7786/2020 WP(C)/13088/2018	PRAVAKAR PARIDA-MP	
261	7787/2020 WP(C)/13779/2020	BINAYA KUMAR PANIGRAHI-MP	